

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches 08.06.2026 to 11.06.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except on 11 <sup>th</sup> June)
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	7	Shri Sandeep Gosain, JM
F	8 11	S/Shri O P Kant, AM & Pawan Singh, JM (on 8 <sup>th</sup> & 9 <sup>th</sup> June) S/Shri Pawan Singh, JM & Manoj Kumar Aggarwal, AM (10 <sup>th</sup> & 11 <sup>th</sup> June)
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM (at 2.30 pm on 8 <sup>th</sup> & 9 <sup>th</sup> June and at 10.30 am on 10 <sup>th</sup> & 11 <sup>th</sup> June)
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM

**Constitution of Benches 15.06.2026 to 18.06.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	7	Shri Sandeep Gosain, JM
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	11	S/Shri Pawan Singh, JM & Manoj Kumar Aggarwal, AM

### Constitution of Benches 22.06.2026 to 25.06.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
G	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
B	2	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	3	S/Shri Amit Shukla, JM & Girish Agrawal, AM (except 22 <sup>nd</sup> June)
A & H	4	Smt Beena Pillai, JM & Shri Jagadish, AM
D	5	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM
SMC	6	Shri Sandeep Gosain, JM
J & K	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Pawan Singh, JM & Arun Khodpia, AM ( at 2.30 p.m)

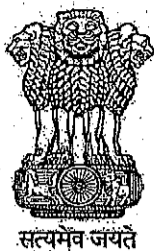
### Constitution of Benches 29.06.2026 to 02.07.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I	2	S/Shri Saktijit Dey, Vice President & Bijayananda Pruseth, AM
B	3	S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM
E	4	S/Shri Amit Shukla, JM & Girish Agrawal, AM
A & H	5	Smt Beena Pillai, JM & Shri Jagadish, AM
D	6	S/Shri Vikram Singh Yadav, AM & Siddhartha Nautiyal, JM (at 10.30 am)
F	6	S/Shri Vikram Singh Yadav, AM & Pawan Singh, JM (at 2.30 pm)
G & SMC	7	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
J & K	8	S/Shri O P Kant, AM & Anikesh Banerjee, JM
C	9	S/Shri N K Choudhry, JM & Arun Khodpia, AM

- 'E' Bench will not function on 11<sup>th</sup> June and the cases will be heard from 15<sup>th</sup> to 18<sup>th</sup> June, 2026
- 'E' Bench will not function on 22<sup>nd</sup> June and the cases fixed will be heard from 23<sup>rd</sup> to 25<sup>th</sup> June, 2026.
- 'I' Bench will not function from 22<sup>nd</sup> to 25<sup>th</sup> June, 2026.

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

Dated: 5<sup>th</sup> June, 2026.  
(Hindi version follows)



Income Tax Appellate Tribunal  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,  
Old CGO Building, Maharshi Karve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



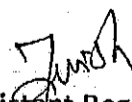
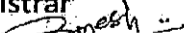
Date: - 08<sup>th</sup> May, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 11.05.2026 to 26.06.2026 - Reg.


Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	2644 320 6623	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	2642 379 3019	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	2640 558 4349	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	2642 125 4122	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	2643 736 6601	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	2642 474 4799	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	2640 956 2087	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	2641 381 0893	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	2642 241 0933	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	2641 779 1089	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.

  
Assistant Registrar  


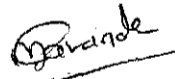
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 2865/MUM/2024	2017-18	[A] ANUPAM INDUSTRIES (RECALLED MATTER)	
2	ITA 4310/MUM/2024	2014-15	[D] ANIL KUMAR VIJAYKUMAR SINGHVI(HUF) (E-FILED)	
3	ITA 3760/MUM/2025	2020-21	[D] ACE ASSOCIATES (E-FILE)	
4	ITA 1118/MUM/2026	2021-22	[D] ATOS INFORMATION TECHNOLOGY HK LTD (E-FILE)	
5	CO 190/MUM/2026	2021-22	[A] ATOS INFORMATION TECHNOLOGY HK LTD	
6	ITA 2558/MUM/2026	2014 - 15	[A] LALIT DHANUKA (E-FILED)	
7	ITA 3027/MUM/2026	2020-21	[A] ASHRAYA FOUNDATION (E-FILE)	
8	ITA 3036/MUM/2026	2026-27	[A] AKANKSHA CHARITABLE TRUST (E-FILE)	
9	ITA 3063/MUM/2026	2019-20	[D] LILAC INSIGHTS PRIVATE LIMITED (E-FILE)	
10	ITA 3064/MUM/2026	2017-18	[D] ASHWIN SHANTILAL MEHTA (E-FILE)	
11	ITA 3072/MUM/2026	2015-16	[A] ANSHUMAN BHATIA	
12	ITA 3087/MUM/2026	2019-20	[A] ANURAG JANU (E-FILE)	
13	ITA 3096/MUM/2026	2013-14	[A] AKSHAY ARUN SHETTY (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3021/MUM/2022	2011-2012	[D] M/S ASHIK WOLLEN MILLS LIMITED (RM)	
2	ITA 4891/MUM/2024	2012-13	[A] ASIT C MEHTA ADVISORS LIMITED	
3	ITA 6049/MUM/2025	2019-20	[A] AJAY CHAMPAKLAL METHA	
4	ITA 8924/MUM/2025	2022-23	[A] ATCOM TECHNOLOGIES LIMITED	
5	ITA 9160/MUM/2025	2017-18	[A] AARYA SILVER	
6	ITA 9177/MUM/2025	2011-12	[A] ANIL GOYAL (E-FILE)	
7	ITA 188/MUM/2026	2017-18	[A] MITHIBAI COLLEGE EMPLOYEES CO OPERATIVE CREDIT SOCIETY LIMITED	
8	ITA 434/MUM/2026	2012-13	[A] ANISH RAJKUMAR PARASRAMPURIA (E-FILE)	
9	ITA 724/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
10	ITA 725/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
11	ITA 1946/MUM/2026	2023-2024	[A] AROKIASWAMY VELUMANI (E-FILE)	
12	ITA 3112/MUM/2026	2013-14	[A] MILAN SACHIN SOUNDALKAR (E-FILE)	
13	ITA 3113/MUM/2026	2013-14	[A] MILAN SACHIN SOUNDALKAR (E-FILE)	
14	ITA 3119/MUM/2026	2020-21	[A] MSPL LIMITED (E-FILE)	
15	ITA 3161/MUM/2026	2020-21	[D] MANOJ KUMAR BAGLA (E-FILE)	
16	ITA 3162/MUM/2026	2016	[D] MARK BANGLES PVT. LTD. (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6303/MUM/2025	2014-15	[A] ASHOK JAYANTIBHAI MIYANI (E-FILE)	
2	ITA 7126/MUM/2025	2012-13	[A] ASHISH KISHORE AVARSEKAR	
3	ITA 7243/MUM/2025	2019-20	[D] ANMOL GOVINDRAM SEKHRI (E-FILE)	
4	CO 360/MUM/2025	2019-20	[A] ANMOL GOVINDRAM SEKHRI (E-FILE)	
5	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
6	ITA 8233/MUM/2025	2023-24	[D] L N ENTERPRISES (E-FILE)	
7	ITA 407/MUM/2026	2015-16	[D] A PRABHAV MANAS PROJECT (E-FILE)	
8	ITA 794/MUM/2026	2014-15	[D] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
9	CO 146/MUM/2026	2014-15	[A] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
10	ITA 1098/MUM/2026	2011-12	[A] S F REALTY VENTURES PRIVATE LIMITED (E-FILE)	
11	ITA 1103/MUM/2026	2007-08	[A] S GUPTA & COMPANY (E-FILE)	
12	ITA 1110/MUM/2026	2015-16	[D] S D CORPORATION PVT. LTD (E-FILE)	
13	ITA 1111/MUM/2026	2016-17	[D] S D CORPORATION PVT. LTD. (E-FILE)	
14	ITA 1112/MUM/2026	2017-18	[D] S D CORPORATION PVT. LTD. (E-FILE)	
15	ITA 1113/MUM/2026	2018-19	[D] S D CORPORATION PVT. LTD. (E-FILE)	
16	ITA 1438/MUM/2026	2018-19	[A] LASA SUPERGENERICS LIMITED	
17	ITA 3111/MUM/2026	2022-23	[A] SHAMRAO VITHAL CO.OP BANK EMPLOYEES GRATUITY FUND (E-FILE)	
18	ITA 3123/MUM/2026	NA	[A] SHREE VARDHAMAN STHANAKVASI JAIN SHRAVAK SANGH MAROL (E-FILE)	

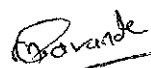
*Beena Pillai*

**Assistant Registrar**

**05-Jun-2026**

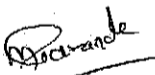
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3476/MUM/2025	2019-20	[A] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
2	ITA 4378/MUM/2025	2019-20	[D] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
3	ITA 4448/MUM/2025	2015-16	[A] ABHISHEK JEJRAJ DOSHI	
4	ITA 587/MUM/2026	2017-2018	[A] SANGEETA KISHAN LATURKAR (E-FILE)	
5	ITA 872/MUM/2026	2012-13	[D] AADIT GEMS (E-FILE)	
6	ITA 873/MUM/2026	2013-14	[D] AADIT GEMS (E-FILE)	
7	CO 140/MUM/2026	2012-13	[A] AADIT GEMS (E-FILE)	
8	CO 141/MUM/2026	2013-14	[A] AADIT GEMS (R-FILE)	
9	ITA 1007/MUM/2026	2012-13	[D] AADIT DIAMOND (E-FILE)	
10	CO 142/MUM/2026	2012-13	[A] AADIT DIAMOND (E-FILE)	
11	ITA 3117/MUM/2026	2018-19	[A] L P REALCON PRIVATE LIMITED (E-FILE)	
12	ITA 3173/MUM/2026	NA	[A] A V SANGHRAJKA CHARITY TRUST (E-FILE)	
13	ITA 3175/MUM/2026	2027-28	[A] SAM FOUNDATION (E-FILE)	
14	ITA 3176/MUM/2026	2027-28	[A] SAM FOUNDATION (E-FILE)	
15	ITA 3181/MUM/2026	2018-19	[A] SHREE MUKUND ASSOCIATES (E-FILE)	
16	ITA 3183/MUM/2026	NA	[A] ANANTLAL TRIBHOVANDAS SHAH CHARITABLE TRUST (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1641/MUM/2025	2010-11	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
2	ITA 1642/MUM/2025	2011-12	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
3	ITA 1643/MUM/2025	2012-13	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
4	ITA 1644/MUM/2025	2013-14	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
5	ITA 1645/MUM/2025	2014-15	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
6	ITA 1646/MUM/2025	2015-16	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
7	ITA 1647/MUM/2025	2016-17	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
8	ITA 2400/MUM/2025	2017-18	[D] NATAWARLAL MANGALJI THAKKAR (E-FILE)	
9	ITA 5430/MUM/2025	2017-18	[A] NEO ITURKAA ENTERPRISES (E-FILE)	
10	ITA 7861/MUM/2025	2013	[D] NEEV HOMES PRIVATE LIMITED (E-FILE)	
11	ITA 699/MUM/2026	2020-21	[A] BHUSHAN ISHWAR BHANUSHALI (E-FILE)	
12	ITA 936/MUM/2026	2017-18	[A] SAINATH POSHETTY PENDAM (E-FILE)	
13	ITA 3003/MUM/2026	2026-27	[A] BHAICHAND MEHTA CHARITABLE TRUST (E-FILE)	
14	ITA 3004/MUM/2026	2026-27	[A] BHAICHAND MEHTA CHARITABLE TRUST (E-FILE)	
15	ITA 3015/MUM/2026	2020-21	[A] NARAYAN ANAND SHELAR (E-FILE)	
16	ITA 3020/MUM/2026	2018-19	[A] BDH INDUSTRIES LIMITED (E-FILE)	
17	ITA 3048/MUM/2026	2018-2019	[A] NOOR ALAM MOHAMMAD SIDDIQUE (E-FILE)	
18	ITA 3074/MUM/2026	2023-24	[A] NEO MARKET SERVICES PRIVATE LIMITED (E-FILE)	
19	ITA 3108/MUM/2026	2012-13	[A] BHARAT SURENDRA PANDYA (E-FILE)	
20	ITA 3109/MUM/2026	2017-18	[A] NIKOM PHARMACEUTICALS PRIVATE LIMITED (E-FILE)	
21	ITA 3118/MUM/2026	2018-19	[A] BHAGIRATH RAMA MALI (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 624/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
2	ITA 1929/MUM/2024	2014-15	[A] THE BARODA RAYON CORPORATION LIMITED	
3	ITA 9168/MUM/2025	2018-19	[A] SUDARSHAN SHARDA (E-FILE)	
4	ITA 9501/MUM/2025	2013-14	[D] NEELKANTH URBAN DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	CO 129/MUM/2026	2013-14	[A] NEELKANTH URBAN DEVELOPERS PRIVATE LIMITED (E-FILE)	
6	ITA 9518/MUM/2025	2015-16	[D] SUMUKH KRISHNA DEVELOPERS (E-FILE)	
7	ITA 1222/MUM/2026	2009-10	[A] M S ROADLINES	
8	ITA 1230/MUM/2026	2012-13	[A] SEEMA DHRUVA MALL (E-FILE)	
9	ITA 1231/MUM/2026	2013-14	[A] SEEMA DHRUVA MALL (E-FILE)	
10	ITA 1251/MUM/2026	2016-17	[A] MANGALDEEP MULTISTATE URBAN CO-OP CREDIT SOCIETY LTD (E-FILE)	
11	ITA 1401/MUM/2026	2015-16	[A] NIKHIL RADHESHYAM AGRAWAL	
12	ITA 3107/MUM/2026	2018-19	[A] SUNDEEP FOUNDATION (E-FILE)	
13	ITA 3124/MUM/2026	2012-13	[A] BANDU MANIKRAO HATWAR (E-FILE)	
14	ITA 3127/MUM/2026	2011-12	[A] BOMBAY LAUNCH SERVICE PRIVATE LIMITED (E-FILE)	
15	ITA 3165/MUM/2026	2020-21	[D] NSE CLEARING LIMITED (E-FILE)	
16	ITA 3177/MUM/2026	2027-28	[A] BAI NAVAJBAI N GAMADIA SUPPLEMENTARY CHARITY TRUST (E-FILE)	
17	ITA 3178/MUM/2026	2027-28	[A] BAI NAVAJBAI N GAMADIA SUPPLEMENTARY CHARITY TRUST (E-FILE)	
18	ITA 3184/MUM/2026	2025-26	[A] MITHALAL AND BHARAT HEALTH TRUST (E-FILE)	
19	ITA 3194/MUM/2026	2014-15	[D] THE MALEGAON SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
20	ITA 3195/MUM/2026	2016-17	[D] THE MALEGAON SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
21	ITA 3196/MUM/2026	2017-18	[D] THE MALEGAON SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
22	ITA 3197/MUM/2026	2018-19	[D] THE MALEGAON SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	

Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7929/MUM/2025	2016-17	[A] NAVIN PREMJI DEDHIA	
2	ITA 9305/MUM/2025	2022-23	[D] BROWN BULL LOGISTICS PRIVATE LIMITED (E-FILE)	
3	ITA 9522/MUM/2025	2009-10	[D] SPRINGBOARD MACHINE TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
4	ITA 550/MUM/2026	2018-19	[A] BHARAT TALAKSHI CHHEDA	
5	ITA 961/MUM/2026	2019-20	[A] SHRADDHA PRAKASH MEHTA (E-FILE)	
6	ITA 1172/MUM/2026	2016-17	[A] SUMITRA SOMANI (E-FILE)	
7	ITA 1252/MUM/2026	NOT APPLICABLE	[A] SHRI ANDHERI KVO SEVA SAMAJ (E-FILE)	
8	ITA 1261/MUM/2026	2023-24	[A] SHRI DIGAMBAR JAIN SARVOPYOGI DHARMIK NYAS (E-FILE)	
9	ITA 1285/MUM/2026	2023-24	[A] MR. BINNY VINOD SHAH	
10	ITA 1330/MUM/2026	2022-23	[A] NANHI PARI FOUNDATION (E-FILE)	
11	ITA 1331/MUM/2026	2013-14	[D] NRC LTD (E-FILE)	
12	ITA 1332/MUM/2026	2014-15	[D] NRC LIMITED (E-FILE)	
13	ITA 1333/MUM/2026	2018-19	[D] NRC LIMITED (E-FILE)	
14	ITA 3129/MUM/2026	2013-14	[A] S S AUTOMOBILES (E-FILE)	
15	ITA 3139/MUM/2026	2017-18	[A] SITARAM SOMA DHANU (E-FILE)	
16	ITA 3151/MUM/2026	2023-24	[A] SHRI SHIVKRUPA SYNTHETICS PRIVATE LIMITED (E-FILE)	
17	ITA 3156/MUM/2026	2023-24	[D] SASHWAT CONSTRUWELL PRIVATE LIMITED (E-FILE)	
18	ITA 3163/MUM/2026	2022-23	[D] SANDEEP RAMDAS DAGA (E-FILE)	
19	ITA 3214/MUM/2026	2025-26	[A] GOWD SARASWAT BRAHMAN SABHA REGD KURLA CHEMBUR GHATKOPAR (E-FILE)	
20	ITA 3215/MUM/2026	2026 27	[A] GHARKUL PUBLIC CHARITABLE TRUST (E-FILE)	
21	ITA 3219/MUM/2026	2016-17	[A] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
22	ITA 3259/MUM/2026	2008-09	[A] MISHREE LAL JINDAL HUF	
23	ITA 3260/MUM/2026	2015-16	[A] MEGA FREIGHT MOVERS LIMITED (E-FILE)	
24	ITA 3262/MUM/2026	2021-22	[A] MUNAWWAR SHAKUR KHAN (E-FILE)	

*Makarand*

Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1841/MUM/2025	2021-22	[A] SONU PANKAJ SHAKTI SAGAR SOOD	
2	ITA 7526/MUM/2025	2011-12	[A] NILESH JASVANTLAL PAREKH (E-FILE)	
3	ITA 331/MUM/2026	2017-18	[A] NIJAMUDDIN MOHOMEDRAISH KHAN (E-FILE)	
4	ITA 1283/MUM/2026	2018-19	[A] NEELESHKUMAR RADHESHYAM LAHOTI	
5	ITA 1359/MUM/2026	2011-12	[A] NARENDRA RAMANLAL SHAH (E-FILE)	
6	ITA 3185/MUM/2026	2019-20	[A] SAMBHAV PIPES AND FITTINGS (E-FILE)	
7	ITA 3188/MUM/2026	2022-23	[A] SHREE MUMBAI KHARWA SAMAJ (E-FILE)	
8	ITA 3192/MUM/2026	2017-18	[A] SUNIL NAMDEO JAGTAP (E-FILE)	
9	ITA 3220/MUM/2026	2017-18	[A] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
10	ITA 3221/MUM/2026	2019-20	[A] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
11	ITA 3225/MUM/2026	2017-18	[A] SWIFT DEVELOPERS (E-FILE)	
12	ITA 3226/MUM/2026	2017-18	[A] SWIFT DEVELOPERS (E-FILE)	
13	ITA 3227/MUM/2026	2017-18	[A] SWIFT DEVELOPERS (E-FILE)	
14	ITA 3234/MUM/2026	2013-2014	[A] SURESH PUKHRAJ JAIN (E-FILE)	
15	ITA 3238/MUM/2026	2017-18	[A] SESHADRI VISHWANATH (E-FILE)	
16	ITA 3247/MUM/2026	2013-14	[A] SBM CHEMICALS & INSTRUMENTS PRIVATE LIMITED (E-FILE)	
17	ITA 3251/MUM/2026	2017-18	[D] SVP GLOBAL TEXTILES LIMITED (E-FILE)	
18	ITA 3252/MUM/2026	2018-19	[D] SVP GLOBAL TEXTILES LIMITED (E-FILE)	
19	ITA 3265/MUM/2026	2013-14	[A] SNEHAL ROHIT JHAVERI (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6455/MUM/2016	2010-11	[A] LUPIN INVESTMENT PRIVATE LIMITED (FORMERLY KNOWN AS PRANIK LANDMARK ASSOCIATES (SINCE DISSOLVED/SUCCEEDED THROUGH "RAHAS MERCANTILE PRIVATE LIMITED )	
2	ITA 7042/MUM/2016	2010-11	[D] M/S LUPIN INVESTMENT PVT LTD (EARLIER KNOWN AS PRANIK LANDMARK ASSOCIATES )	
3	ITA 7243/MUM/2019	2013-14	[A] RISE WORLDWIDE LTD.	
4	ITA 6369/MUM/2025	2017-18	[A] ISLAM GYMKHANA (E-FILE)	
5	ITA 9256/MUM/2025	2012-13	[A] CABANA PROPERTIES PRIVATE LIMITED (E-FILE)	
6	ITA 9257/MUM/2025	2013-14	[A] CABANA PROPERTIES PRIVATE LIMITED (E-FILE)	
7	ITA 3012/MUM/2026	2018-19	[A] OMEGA COLORS PRIVATE LIMITED (E-FILE)	
8	ITA 3013/MUM/2026	2019-20	[A] OMEGA COLORS PRIVATE LIMITED (E-FILE)	
9	ITA 3032/MUM/2026	2016-17	[A] CHETAN TULSIDAS KANAKIA (E-FILE)	
10	ITA 3067/MUM/2026	2019-20	[D] PATODIA FILAMENTS PRIVATE LIMITED (E-FILE)	
11	ITA 3093/MUM/2026	AY 2013-14	[A] ILA JITENDRA MEHTA (E-FILE)	
12	ITA 3114/MUM/2026	2022-23	[A] PRIYANKA SANDEEPKUMAR JAISWAL (E-FILE)	
13	ITA 3115/MUM/2026	2022-23	[A] PRIYANKA SANDEEPKUMAR JAISWAL (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4011/MUM/2023	2014-15	[A] PREETI PRADIP MODY (E-FILED)	
2	ITA 4353/MUM/2024	2015-16	[A] CHAND MIYAJAN QURESHI	
3	ITA 5170/MUM/2024	2015-16	[D] CHANDMIYA MIYAJAN QURESHI (E-FILE)	
4	ITA 1151/MUM/2025	2016-17	[A] PRAGATI ASHOK CORPORATION	
5	ITA 5297/MUM/2025	2020-21	[D] M/S. PRIYAM PROJECTS (I) PRIVATE LIMITED (E-FILE)	
6	CO 148/MUM/2026	2020-21	[A] PRIYAM PROJECTS INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 6079/MUM/2025	2020-21	[D] CLARION COSMETICS PRIVATE LIMITED (E-FILE)	
8	ITA 6662/MUM/2025	2018-19	[A] IIC LIMITED (E-FILE)	
9	ITA 6973/MUM/2025	2009-10	[A] INFINITI RETAIL LIMITED (E-FILE)	
10	ITA 5450/MUM/2025	2015-16	[A] CHAITANYA NANDLAL PAREKH (E-FILE)	
11	ITA 7435/MUM/2025	1994-95	[A] ION EXCHNAGE (INDIA) LIMITED (E-FILE)	
12	ITA 7967/MUM/2025	2013	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
13	ITA 760/MUM/2026	2020-21	[A] PRIME DISTRIBUTORS (E-FILE)	
14	ITA 791/MUM/2026	2023-24	[D] PATEL KIRAN HARIBHAI HUF (E-FILE)	
15	ITA 2674/MUM/2026	2015-16	[A] CLASSIC SHARE & STOCK BROKING SERVICES LIMITED (E-FILE)	
16	ITA 7968/MUM/2025	2014	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF C BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1716/MUM/2025	2012-13	[D] INDU MAHENDRA SHAH (E-FILE)	
2	ITA 7246/MUM/2025	2011-12	[A] CEAT LIMITED (E-FILE)	
3	ITA 7441/MUM/2025	2012-13	[A] CEAT LIMITED (E-FILE)	
4	ITA 7650/MUM/2025	2014-15	[A] CEAT LIMITED (E-FILE)	
5	ITA 8145/MUM/2025	2016-17	[A] CEAT LIMITED (E-FILE)	
6	ITA 8146/MUM/2025	2020-21	[A] CEAT LIMITED (E-FILE)	
7	ITA 8210/MUM/2025	2012-13	[D] M/S CEAT LIMITED (E-FILE)	
8	ITA 8211/MUM/2025	2015-16	[D] M/S CEAT LIMITED (E-FILE)	
9	ITA 8212/MUM/2025	2016-17	[D] M/S CEAT LIMITED (E-FILE)	
10	ITA 8213/MUM/2025	2015-16	[A] CEAT LIMITED (E-FILE)	
11	ITA 863/MUM/2026	2017-18	[A] CEAT LIMITED (E-FILE)	
12	ITA 7597/MUM/2025	2017-18	[D] PADMAVATI INVESTMENT (E-FILE)	
13	CO 24/MUM/2026	2017-18	[A] PADMAVATI INVESTMENT	
14	ITA 361/MUM/2026	2012-13	[A] CHIRAG NARENDRA KAMDAR	
15	ITA 2642/MUM/2026	2020-21	[A] IPSOS RESEARCH PRIVATE LIMITED (E-FILE)	
16	ITA 3145/MUM/2026	2018-19	[A] IPSOS RESEARCH PRIVATE LIMITED (E-FILE)	
17	ITA 3116/MUM/2026	2022-23	[A] PRIYANKA SANDEEPKUMAR JAISWAL (E-FILE)	
18	ITA 3132/MUM/2026	2020-2021	[A] OMNICOM MEDIA GROUP INDIA PRIVATE LIMITED (E-FILE)	
19	ITA 8018/MUM/2025	-	[A] MULUND VIDYAZANKAR	
20	ITA 8019/MUM/2025	-	[A] MULUND VIDYAZANKAR	
21	ITA 8167/MUM/2025	2011	[D] INVENTURE GROWTH & SECURITIES LIMITED (E-FILE)	
22	ITA 8168/MUM/2025	2012	[D] INVENTURE GROWTH & SECURITIES LIMITED (E-FILE)	
23	ITA 8169/MUM/2025	2014	[D] INVENTURE GROWTH & SECURITIES LIMITEDQ (E-FILE)	
24	CO 3/MUM/2026	2011	[A] INVENTURE GROWTH AND SECURITIES LIMITED	
25	CO 4/MUM/2026	2014	[A] INVENTURE GROWTH AND SECURITIES LIMITED	
26	CO 5/MUM/2026	2012	[A] INVENTURE GROWTH AND SECURITIES LIMITED	

*Aravind*

Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
2	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	
3	ITA 6206/MUM/2025	2019-20	[D] CHALET HOTELS LIMITED (E-FILE)	
4	CO 361/MUM/2025	2019-20	[A] CHALET HOTELS LIMITED	
5	ITA 7194/MUM/2025	2016-17	[A] ORBIT VENTURES DEVELOPERS	
6	ITA 8202/MUM/2025	2011-12	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
7	ITA 8203/MUM/2025	2012-13	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
8	ITA 8208/MUM/2025	2009-10	[D] COSMOS ENTERPRISES (E-FILE)	
9	ITA 8209/MUM/2025	2010-11	[D] COSMOS ENTERPRISES (E-FILE)	
10	ITA 9421/MUM/2025	2023-24	[A] CHALO MOBILITY PVT LTD	
11	ITA 86/MUM/2026	2013-14	[A] PRATEEK JATIA	
12	ITA 87/MUM/2026	2014-15	[A] PRATEEK JATIA	
13	ITA 88/MUM/2026	2015-16	[A] PRATEEK JATIA	
14	ITA 89/MUM/2026	2016-17	[A] PRATEEK JATIA	
15	ITA 90/MUM/2026	2017-18	[A] PRATEEK JATIA	
16	ITA 231/MUM/2026	2013-14	[D] PRATEEK VINOD JATIA (E-FILE)	
17	ITA 232/MUM/2026	2014-15	[D] PRATEEK VINOD JATIA (E-FILE)	
18	ITA 233/MUM/2026	2015-16	[D] PRATEEK VINOD JATIA (E-FILE)	
19	ITA 234/MUM/2026	2016-17	[D] PRATEEK VINOD JATIA (E-FILE)	
20	ITA 2549/MUM/2026	2017-18	[D] PRATEEK VINOD JATIA (E-FILE(SMC))	
21	ITA 880/MUM/2026	2016-17	[D] PERCEPT LIVE PRIVATE LIMITED (E-FILE)	
22	ITA 881/MUM/2026	2017-18	[D] PERCEPT LIVE PRIVATE LIMITED (E-FILE)	
23	ITA 883/MUM/2026	2023-2024	[D] CHALO MOBILITY PRIVATE LIMITED (E-FILE)	
24	ITA 3150/MUM/2026	2017-2018	[A] 360 ONE INVESTMENT ADVISER AND TRUSTEE SERVICES LIMITED (E-FILE)	
25	ITA 3157/MUM/2026	2014-15	[D] CHETNA SANJAY JAIN (E-FILE)	
26	ITA 3164/MUM/2026	2014-15	[D] PARAG SURESH KOTHARI (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4606/MUM/2025	2019-20	[A] MANISH OMPRAKASH DAVE (E-FILE)	
2	ITA 6693/MUM/2025	2015-16	[A] RANI RAWANI (E-FILE)	
3	ITA 8307/MUM/2025	2014-15	[A] LATE RAJESHBHAI MULJIBHAI AMIN (THROUGH LEGAL HEIR ANJU R AMIN)	
4	ITA 8679/MUM/2025	2013	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
5	ITA 8680/MUM/2025	2014	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
6	ITA 8681/MUM/2025	2016	[D] MANOMAY VENTURES PRIVATE LIMITED (E-FILE)	
7	ITA 9186/MUM/2025	2011-12	[A] DREAMCITY BUILDCON PRIVATE LIMITED (E-FILE)	
8	ITA 9187/MUM/2025	2012-13	[A] DREAMCITY BUILDCON PRIVATE LIMITED (E-FILE)	
9	ITA 9243/MUM/2025	2006-07	[A] DIWAKAR NARAYAN SHETTY	
10	ITA 9244/MUM/2025	2007-08	[A] DIWAKAR NARAYAN SHETTY	
11	ITA 9245/MUM/2025	2009-10	[A] DIWAKAR NARAYAN SHETTY	
12	ITA 9476/MUM/2025	2018-19	[A] DEVEN JITENDRA MEHTA (E-FILE)	
13	ITA 742/MUM/2026	2017-18	[A] MM TRUST MARCH 2014III	
14	ITA 2961/MUM/2026	2020-21	[A] R.A.ASSOCIATES (E-FILE)	
15	ITA 2962/MUM/2026	2021-22	[A] R.A. ASSOCIATES (E-FILE)	
16	ITA 2963/MUM/2026	2022-23	[A] R.A.ASSOCIATES (E-FILE)	
17	ITA 2964/MUM/2026	2023-24	[A] R.A.ASSOCIATES (E-FILE)	
18	ITA 2969/MUM/2026	2013-14	[D] DEEPAK NATVARLAL DADIA (E-FILE)	
19	ITA 2974/MUM/2026	2015-16	[A] RAMNIK NANJI NANDU (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6045/MUM/2024	2017-18	[A] RAJEEV VASANT SHETH (E-FILING)	
2	SA 13/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
3	ITA 394/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
4	ITA 1530/MUM/2025	2012-13	[D] DEEPAK VIRENDRA KOCHHAR (E-FILE)	
5	ITA 191/MUM/2026	2017-18	[A] DHIRESH SHASHIKANT GOSALIA	
6	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
7	ITA 5720/MUM/2025	2012-13	[A] DIGICABLE NETWORK (INDIA) LIMITED (E-FILE)	
8	ITA 5863/MUM/2025	2014-15	[A] DHANRAJ MEGHKUMAR KHONA (E-FILE)	
9	ITA 7280/MUM/2025	20217-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
10	ITA 3028/MUM/2026	2023-24	[A] RAJSHRI PICTURES P LTD (E-FILE)	
11	ITA 3029/MUM/2026	2024-25	[A] RAJSHRI PICTURES P LTD (E-FILE(SMC))	
12	ITA 8/MUM/2026	2013-14	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS & PHILOSOPHY (E-FILE)	
13	ITA 446/MUM/2026	2015-16	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS AND PHILOSO (E-FILE-SMC)	
14	ITA 3031/MUM/2026	2022-23	[A] MANOJ NAVEEN PATEL (E-FILE)	
15	ITA 3034/MUM/2026	2011-12	[A] RAJENDRA PUKHRAJMAL LUNKAD (E-FILE)	
16	ITA 3035/MUM/2026	2027-28	[A] MANCHERJI JOSHI MEMORIAL EDUCATION FUND (E-FILE)	
17	ITA 3038/MUM/2026	2026-27	[A] QIMPRO FOUNDATION (E-FILE)	
18	ITA 3039/MUM/2026	2026-27	[A] QIMPRO FOUNDATION (E-FILE)	
19	ITA 3046/MUM/2026	2022-23	[A] RAKESH JAGDISH MEHTA (E-FILE)	
20	ITA 3047/MUM/2026	2022-23	[A] ROYAL PALM PRIVATE BENEFICIARY TRUST (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF D BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3878/MUM/2025	2010-11	[D] MULTI COMMODITY EXCHANGE OF INDIA LIMITED (E-FILE)	
2	CO 165/MUM/2025	2010-11	[A] MULTI COMMODITY EXCHANGE OF INDIA LIMITED	
3	ITA 7539/MUM/2025	2017-18	[A] REENA TINAAZ PRIVATE LIMITED	
4	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	
5	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
6	ITA 67/MUM/2026	2018-19	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
7	ITA 66/MUM/2026	2016-17	[A] RAMKRISHNA BAJAJ CHARITABLE TRUST (E-FILE)	
8	CO 193/MUM/2026	2016-17	[A] DEEPAK NITRITE LIMITED (E-FILE)	
9	CO 194/MUM/2026	2017-18	[A] DEEPAK NITRITE LIMITED (E-FILE)	
10	ITA 150/MUM/2026	2019-20	[A] DEEPAK NITRITE LIMITED	
11	ITA 1127/MUM/2026	2016-17	[D] DEEPAK NITRITE LIMITED (E-FILE)	
12	ITA 148/MUM/2026	2017-18	[A] DEEPAK NITRITE LIMITED	
13	ITA 149/MUM/2026	2018-19	[A] DEEPAK NITRITE LIMITED	
14	ITA 1128/MUM/2026	2017-18	[D] DEEPAK NITRITE LIMITED	
15	ITA 206/MUM/2026	2020-21	[A] DARBARI INDUSTRIES (SMC-E-FILE)	
16	ITA 3057/MUM/2026	2020-21	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
17	ITA 3056/MUM/2026	2019-20	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
18	ITA 3058/MUM/2026	2022-23	[D] RUNWAL CONSTRUCTIONS (E-FILE)	
19	ITA 3059/MUM/2026	2023-24	[D] RUNWAL CONSTRUCTIONS (E-FILE)	
20	ITA 3060/MUM/2026	2024-25	[D] RUNWAL CONSTRUCTIONS (E-FILE)	
21	ITA 3076/MUM/2026	2026-27	[A] DHIRAJAL TALAKCHAND SHAH CHARITABLE TRUST (E-FILE)	
22	ITA 3077/MUM/2026	2026-27	[A] DHIRAJAL TALAKCHAND SHAH CHARITABLE TRUST (E-FILE)	
23	ITA 3092/MUM/2026	2020-21	[A] DINESH VINOD HARCHANDANI (E-FILE)	
24	ITA 2031/MUM/2026	2018-19	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
25	ITA 2032/MUM/2026	2020-21	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
26	ITA 2033/MUM/2026	2021-22	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
27	ITA 2034/MUM/2026	2022-23	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
28	ITA 2035/MUM/2026	2023-24	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
29	ITA 2036/MUM/2026	2024-25	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	

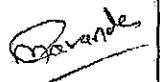
*(Signature)*

Assistant Registrar  
05-Jun-2026

R

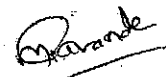
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4631/MUM/2024	2019-20	[A] MAHENDRA BANSAL (E-FILE)	
2	ITA 578/MUM/2025	2011-12	[D] DILIP GOVIND RATHOD (E-FILING)	
3	ITA 7919/MUM/2025	2016-17	[A] D G MALLS MULTIPLEX PVT LTD	
4	ITA 7997/MUM/2025	2023-2024	[A] MEENA DALCHAND GUPTA CHARITABLE TRUST (E-FILE)	
5	ITA 8648/MUM/2025	2011-12	[A] DEEPA JATIN SHAH (E-FILE)	
6	ITA 8668/MUM/2025	2012-13	[A] DEEPA JATIN SHAH (E-FILE)	
7	ITA 344/MUM/2026	2016-17	[A] DYNAMIK GLOBAL (E-FILE)	
8	ITA 571/MUM/2026	2017-2018	[A] DIPA RAM MALI (E-FILE)	
9	ITA 572/MUM/2026	2018-2019	[A] DIPA RAM MALI (E-FILE)	
10	ITA 573/MUM/2026	2019-2020	[A] DIPA RAM MALI (E-FILE)	
11	ITA 580/MUM/2026	2012-13	[A] RAJENDRA SINGH KARNAWAT (E-FILE)	
12	ITA 763/MUM/2026	2019-20	[A] RISHI ARJAN KHIANI (E-FILE)	
13	ITA 1463/MUM/2026	2020-21	[A] DEVANG HEMENDRAKUMAR SHAH (E-FILE)	
14	ITA 3122/MUM/2026	2022-2023	[A] DELTA MANUFACTURING LIMITED (E-FILE)	
15	ITA 3134/MUM/2026	2021-22	[A] M/S. QUALITY CHEMICALS INDUSTRIES (E-FILE)	
16	ITA 3137/MUM/2026	2018-19	[A] DILIP B VORA (E-FILE)	
17	ITA 3142/MUM/2026	2009-10	[A] M/S. RONCH POLYMERS PRIVATE LIMITED (E-FILE)	
18	ITA 3148/MUM/2026	2019-2020	[A] RAKESH PRAVIN SANGHVI (E-FILE)	
19	ITA 3149/MUM/2026	2014-15	[A] R MAHENDRA AND CO (E-FILE)	
20	ITA 3154/MUM/2026	2019-20	[D] DILIP RAMANLAL DOSHI (E-FILE)	
21	ITA 3179/MUM/2026	2012-13	[A] RONIE PARAS PORWAL ADMINISTRATOR OF ESTATE OF LATE PARAS PORWAL (E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2177/MUM/2016	2011-12	[D] ELDER IT SOLUTIONS PVT. LTD.	
2	ITA 1813/MUM/2017	2012-13	[D] ELDER IT SOLUTIONS P.LTD	
3	ITA 1407/MUM/2018	2013-14	[D] ELDER IT SOLUTIONS PVT. LTD.	
4	ITA 2357/MUM/2018	2014-15	[D] ELDER IT SOLUTIONS PVT. LTD.	
5	ITA 8526/MUM/2025	2016-17	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
6	ITA 8650/MUM/2025	2017-18	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
7	ITA 8739/MUM/2025	2018-19	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
8	ITA 8897/MUM/2025	2019-20	[A] TISSORI INDIA FABRICS PVT LTD	
9	ITA 9339/MUM/2025	2020-21	[A] HOMI FARROK KAKA	
10	ITA 424/MUM/2026	2017-18	[A] M/S. TIGAKSHA METTALICS PRIVATE LIMITED	
11	ITA 1815/MUM/2026	2020-2021	[A] KPNPA TRUST FUND (E-FILE)	
12	ITA 3007/MUM/2026	2015-16	[A] HARESH NATVARLAL SANGHAVI (E-FILE)	
13	ITA 3008/MUM/2026	2020-21	[A] HARESH NATVARLAL SANGHAVI (E-FILE)	
14	ITA 3010/MUM/2026	2017-18	[A] TANVI CONSTRUCTION PRIVATE LIMITED (E-FILE)	
15	ITA 3019/MUM/2026	2026-27	[A] HORMUSJI EDULJI ALLBLESS CHARITY FUND (E-FILE)	
16	ITA 3021/MUM/2026	2026-27	[A] EDULJI ALLBLESS BAUG (E-FILE)	
17	ITA 3023/MUM/2026	2013-2014	[A] HARICHANDANA DEVELOPERS PRIVATE LIMITED (E-FILE)	
18	ITA 3030/MUM/2026	2015-16	[A] TRITON TRADING COMPANY PRIVATE LIMITED (E-FILE)	

**Assistant Registrar**  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5734/MUM/2014	2009-10	[D] MAJESTIC INFRACON P. LTD	
2	ITA 4686/MUM/2024	2010-11	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
3	ITA 4687/MUM/2024	2009-10	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
4	ITA 4688/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
5	ITA 4689/MUM/2024	2012-13	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
6	ITA 4732/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
7	ITA 6444/MUM/2025	2014-15	[A] TITLE DEVELOPERS LLP (FORMERLY SABARI DEVELOPERS LLP)	
8	ITA 6445/MUM/2025	2015-16	[A] TITLE DEVELOPERS LLP (FORMERLY SABARI DEVELOPERS LLP)	
9	ITA 6446/MUM/2025	2016-17	[A] TITLE DEVELOPERS LLP (FORMERLY SABARI DEVELOPERS LLP)	
10	ITA 6447/MUM/2025	2017-18	[A] TITLE DEVELOPERS LLP (FORMERLY SABARI DEVELOPERS LLP)	
11	ITA 6448/MUM/2025	2018-19	[A] TITLE DEVELOPERS LLP (FORMERLY SABARI DEVELOPERS LLP)	
12	ITA 1800/MUM/2026	2014-15	[A] EDIFICE CONSULTANTS PRIVATE LIMITED (E-FILE)	
13	ITA 8086/MUM/2025	2012	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
14	CO 202/MUM/2026	2012	[A] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
15	ITA 3049/MUM/2026	2016-2017	[A] HIGH VOLT ELECTRICALS PRIVATE LIMITED (E-FILE)	
16	ITA 3050/MUM/2026	2016-17	[A] HARDINGE HOUSE CO OP HSG SOC LIMITED (E-FILE)	
17	ITA 3068/MUM/2026	2014-15	[D] ECLERX SERVICES LIMITED (E-FILE)	
18	ITA 3069/MUM/2026	2014-15	[A] KISHOR NIHALCHAND JAIN (E-FILE)	
19	ITA 3083/MUM/2026	2011-12	[A] TRANSASIA BIO MEDICALS LIMITED (E-FILE)	
20	ITA 3084/MUM/2026	2012-13	[A] TRANSASIA BIO MEDICALS LTD (E-FILE)	
21	ITA 3085/MUM/2026	2013-14	[A] TRANSASIA BIO MEDICALS LIMITED (E-FILE)	
22	ITA 3095/MUM/2026	2023-2024	[A] KISHORKUMAR MOHANLAL JAIN (E-FILE)	
23	ITA 3098/MUM/2026	2014-15	[D] HEMENDRA JAYANTILAL KAPADIA (E-FILE)	
24	ITA 3099/MUM/2026	2015-16	[D] HEMENDRA JAYANTILAL KAPADIA (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 24/MUM/2025	2016-17	[A] VILAS WAMAN KATRE (E-FILE)	
2	ITA 3020/MUM/2025	2017-18	[A] HEERA SIDDHI HOMES LLP (E-FILE)	
3	ITA 732/MUM/2026	2017-18	[A] LATE KULDEEP SADANAND PEDNEKAR THROUGH LEGAL REPRESENTATIVE MR. ABHISEK KULDEEP PEDNEKAR	
4	ITA 894/MUM/2026	2009-10	[A] EMERSON ELECTRIC COMPANY (INDIA) PVT LTD.	
5	ITA 1630/MUM/2026	2013-14	[A] KAMINI ENTERPRISE (FORMERLY KNOW AS KAMINI JEWELS )	
6	ITA 1631/MUM/2026	2016-17	[A] KAMINI ENTERPRISE (FORMERLY KNOW AS KAMINI JEWELS)	
7	ITA 3100/MUM/2026	2016-17	[D] HEMENDRA JAYANTILAL KAPADIA (E-FILE)	
8	ITA 3101/MUM/2026	2020-21	[D] HEMENDRA JAYANTILAL KAPADIA (E-FILE)	
9	ITA 3102/MUM/2026	2018	[D] KESARARAM DAYARAM MALI (E-FILE)	
10	ITA 3103/MUM/2026	2019	[D] KESARARAM DAYARAM MALI (E-FILE)	
11	ITA 3104/MUM/2026	2021	[D] KESARARAM DAYARAM MALI (E-FILE)	
12	ITA 3105/MUM/2026	2026-2027	[A] KEYUR FOUNDATION (E-FILE)	
13	ITA 3106/MUM/2026	2026-2027	[A] KEYUR FOUNDATION (E-FILE)	
14	ITA 3128/MUM/2026	2017-18	[A] KRYSTAL AVIATION SERVICES PRIVATE LIMITED (E-FILE)	
15	ITA 3130/MUM/2026	2019-20	[A] KGR ENTERPRISES PRIVATE LIMITED (E-FILE)	

**Assistant Registrar**  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 11-JUNE-2026 (THURSDAY)**

**BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3228/MUM/2026	2011-12	[A] KBA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	← Adjournd
2	ITA 3253/MUM/2026	2014-15	[D] HEMANT JAYANT GOGRI (E-FILE)	to
3	ITA 3254/MUM/2026	2015-16	[D] HEMANT JAYANT GOGRI (E-FILE)	← 15/06/26
4	ITA 3255/MUM/2026	2011-12	[D] KONARK PRODUCTS (E-FILE)	← Adjournd
5	ITA 3256/MUM/2026	2013-14	[D] KONARK HERBAL AND HEALTHCARE (E-FILE)	to
6	CO 203/MUM/2026	2011-12	[A] KONARK PRODUCTS INTERNATIONAL PVT LTD. SUCCESSOR TO KONARK PRODUCTS (E-FILE)	16/06/26
7	CO 204/MUM/2026	2013-14	[A] KONARK HERBALS AND HEALTHCARE PVT. LTD. SUCCESSOR TO KONARK HERBAL AND HEALTHCARE (E-FILE)	←
8	ITA 3131/MUM/2026	2019-20	[A] KGR ENTERPRISES PRIVATE LIMITED (E-FILE)	← Adjournd
9	ITA 3147/MUM/2026	2026-27	[A] EXPERIENCED BASED HOLISTIC LEARNING ENVIRONMENT TRUST (E-FILE)	to 17/06/26
10	ITA 3167/MUM/2026	2017-18	[D] EXSTO FOUNDATION ENTERPRISES & RESERVES LIMITED (E-FILE)	←
11	ITA 3204/MUM/2026	2013-14	[D] KAMLA ANKUR VENTURE (E-FILE)	← Adjournd
12	ITA 3206/MUM/2026	2013-14	[D] KAMLA SHANTI DEVELOPERS PRIVATE LIMITED (E-FILE)	← to 18/06/26

  
**Assistant Registrar**  
 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 08-JUNE-2026 (MONDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE PAWAN SINGH, JUDICIAL MEMBER**

**IN COURT ROOM 8**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 26/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED	
2	SA 25/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED	
3	ITA 1029/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED (E-FILING)	
4	ITA 1030/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED (E-FILING)	
5	ITA 3030/MUM/2025	2016	[D] VODAFONE IDEA LIMITED (E-FILE)	
6	ITA 1841/MUM/2022	2016-17	[A] UPL LIMITED	
7	CO 78/MUM/2025	2020-21	[A] UPL LIMITED	
8	CO 79/MUM/2025	2016-17	[A] UPL LIMITED	
9	ITA 1248/MUM/2025	2016	[D] UPL LIMITED (E-FILE)	
10	ITA 1288/MUM/2025	2021-22	[D] UPL LIMITED (E-FILE)	
11	ITA 1452/MUM/2025	2020	[A] UPL LIMITED (E-FILE)	
12	ITA 4710/MUM/2025	2017-18	[D] UPL LIMITED (E-FILE)	
13	ITA 4897/MUM/2025	2017-18	[A] SPECIALITY PAPERS LIMITED	
14	ITA 5290/MUM/2025	2018-19	[A] JSV INGREDIENT	
15	ITA 9129/MUM/2025	2012-13	[D] SARTHAK INDUSTRIES LTD. (E-FILE)	
16	ITA 865/MUM/2026	2014-15	[A] SIDDHSHEKHA DEVELOPERS LIMITED LIABILITY PARTNERSHIP (E-FILE)	
17	ITA 1001/MUM/2026	2018-19	[D] VARUN GLOBAL LIMITED (E-FILE)	
18	ITA 879/MUM/2026	2014-15	[D] SUNSHINE TRACON PRIVATE LIMITED (E-FILE)	
19	ITA 1088/MUM/2026	2010-11	[A] SUNSHINE TRACON PRIVATE LIMITED (E-FILE)	
20	ITA 1089/MUM/2026	AY 2014-15	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
21	ITA 1090/MUM/2026	2015-16	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
22	ITA 1091/MUM/2026	2016-17	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	

CAUSE LIST OF F BENCH FOR 08-JUNE-2026 (MONDAY)

BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE PAWAN SINGH, JUDICIAL MEMBER

IN COURT ROOM 8

Sr/	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1092/MUM/2026	2018-19	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
24	ITA 1121/MUM/2026	2021-2022	[D] VIDEO WALL INDIA PRIVATE LIMITED (E-FILE)	
25	ITA 3002/MUM/2026	2020-21	[A] FRANCIS CYRIL FERNANDES (E-FILE)	
26	ITA 3011/MUM/2026	2018-19	[A] JOBANPUTRA CHARITABLE TRUST (E-FILE)	
27	ITA 3017/MUM/2026	2018-19	[A] JWC LOGISTICS PARK PRIVATE LIMITED (E-FILE)	
28	ITA 3025/MUM/2026	2017-18	[A] JACINTO WALTER DSOUZA (E-FILE)	
29	ITA 3033/MUM/2026	2019-20	[A] JIGNESH HASMUKHLAL SHAH (E-FILE)	
30	ITA 3043/MUM/2026	2010-11	[A] UDAY CHEMICAL ENGINEERS AND PROJECTS LIMITED (E-FILE)	
31	ITA 3078/MUM/2026	2013-14	[A] JMD VENTURES LIMITED (E-FILE)	



Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 09-JUNE-2026 (TUESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE PAWAN SINGH, JUDICIAL MEMBER**

**IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1961/MUM/2018	2010-11	[A] M/S.U.S.ROOFS LIMITED	
2	ITA 754/MUM/2024	2018-19	[A] SUBODH KUMAR AGARWAL (E-FILED (RECALLED MATTER))	
3	ITA 6959/MUM/2025	2016-17	[A] VIJAYKUMAR BALDEV BAJAJ	
4	ITA 8878/MUM/2025	2015-16	[A] UNITED SISTERS FOUNDATION (E-FILE)	
5	ITA 419/MUM/2026	2017-18	[A] UMICORE AUTOCAT INDIA PRIVATE LIMITED	
6	ITA 1094/MUM/2026	2018-19	[A] MILAP CHAMPALAL MUNOT (E-FILE)	
7	ITA 1107/MUM/2026	2021-22	[A] M P TRADING COMPANY (E-FILE)	
8	ITA 1324/MUM/2026	NOT APPLICABLE	[A] SHRI ANDHERI KVO SEVA SAMAJ (E-FILE)	
9	ITA 2644/MUM/2026	2016-2017	[A] VIJAY TRANSTECH PRIVATE LIMITED (E-FILE)	
10	ITA 3079/MUM/2026	2014-15	[A] JMD VENTURES LIMITED (E-FILE)	
11	ITA 3080/MUM/2026	2015-16	[A] JMD VENTURES LIMITED (E-FILE)	
12	ITA 3081/MUM/2026	2016-17	[A] JMD VENTURES LIMITED (E-FILE)	
13	ITA 3082/MUM/2026	2017-18	[A] JMD VENTURES LIMITED (E-FILE)	
14	ITA 3133/MUM/2026	2021-22	[A] VINODKUMAR VELRAJ MEHTA (HUF) (E-FILE)	
15	ITA 3135/MUM/2026	2027-28	[A] J.N.PETIT READING ROOM & LIBRARY (E-FILE)	
16	ITA 3136/MUM/2026	2016-17	[A] JAI AMBE MANUFACTURERS LIMITED (E-FILE)	
17	ITA 3155/MUM/2026	2023-24	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
18	ITA 3169/MUM/2026	2022-2023	[A] VENTURES INTEGRATED COMMUNICATIONS PRIVATE LIMITED (FORMERLY VENTURES ADVERTISING PRIVATE LIMITED) (E-FILE)	

*P. P. Pawande*

Assistant Registrar

① 05-Jun-2026

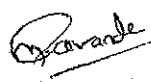
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF F BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4908/MUM/2025	2017-18	[A] SUVIDHA ENTERPRISES (E-FILE)	
2	ITA 7010/MUM/2025	2017-18	[A] SHILPA RAJENDRA SHAH	
3	ITA 7513/MUM/2025	2016-17	[A] FATYAZ ABDULGHANI DALVI (E-FILE)	
4	ITA 8600/MUM/2025	2020-2021	[A] VIRAJ VINOD LAD (E-FILE)	
5	ITA 8748/MUM/2025	2018-19	[A] JB MANGHARAM FOODS PVT LTD	
6	ITA 8749/MUM/2025	2012-13	[A] VASANT DEEP NIRMAN PRIVATE LIMITED	
7	ITA 8750/MUM/2025	2011-12	[A] VASANT DEEP NIRMAN PRIVATE LIMITED	
8	ITA 8527/MUM/2025	2016-17	[A] URVIL AKSHAYA JAIN	
9	ITA 8738/MUM/2025	2015-16	[A] URVIL AKSHAYA JANI	
10	ITA 8654/MUM/2025	2014-15	[A] URVIL AKSHAYA JANI	
11	ITA 8899/MUM/2025	2017-18	[A] URVIL AKSHAYA JANI	
12	ITA 9049/MUM/2025	2018-19	[A] URVIL AKSHAYA JANI	
13	ITA 9144/MUM/2025	2020-21	[A] URVIL AKSHAYA JANI	
14	ITA 665/MUM/2026	2013-14	[D] MAHINDRA LIFESPACE DEVELOPERS LIMITED (E-FILE)	
15	ITA 1018/MUM/2026	2017-18	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
16	ITA 1019/MUM/2026	2013-14	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
17	ITA 1020/MUM/2026	2005-06	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
18	ITA 1021/MUM/2026	2005-06	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
19	ITA 1022/MUM/2026	2008-09	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
20	ITA 1398/MUM/2026	2011-12	[A] SHABBIR ABBAS PATEL	
21	ITA 3110/MUM/2026	2022-23	[A] SHAMRAO VITHAL CO.OP.BANK EMPLOYEES GRATUITY FUND (E-FILE)	
22	ITA 3187/MUM/2026	2010-2011	[A] JIGAR PRAFULL GHOGHARI (E-FILE)	
23	ITA 3202/MUM/2026	2018-19	[D] VARDHA ENTERPRISES PRIVATE LIMITED (E-FILE)	
24	ITA 3203/MUM/2026	2019-20	[D] VARDHA ENTERPRISES PRIVATE LIMITED (E-FILE)	

  
**Assistant Registrar**  
 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6029/MUM/2024	2010-11	[A] MANSUKH GALA	
2	ITA 6030/MUM/2024	2012-13	[A] MANSUKH GALA	
3	ITA 6031/MUM/2024	2014-15	[A] MANSUKH GALA	
4	ITA 6032/MUM/2024	2015-16	[A] MANSUKH GALA	
5	ITA 6033/MUM/2024	2016-17	[A] MANSUKH GALA	
6	ITA 6219/MUM/2024	2015-16	[A] JINAY MANSUKH GALA	
7	ITA 6220/MUM/2024	2014-15	[A] JINAY MANSUKH GALA	
8	ITA 6221/MUM/2024	2013-14	[A] JINAY MANSUKH GALA	
9	ITA 6222/MUM/2024	2012-13	[A] JINAY MANSUKH GALA	
10	ITA 6223/MUM/2024	2011-12	[A] JINAY MANSUKH GALA	
11	ITA 6224/MUM/2024	2015-16	[A] YOGESH KESHAVJI GALA	
12	ITA 6225/MUM/2024	2014-15	[A] YOGESH KESHAVJI GALA	
13	ITA 6226/MUM/2024	2012-13	[A] YOGESH KESHAVJI GALA	
14	ITA 6227/MUM/2024	2010-11	[A] CHHAYA MANSUKH GALA	
15	ITA 6228/MUM/2024	2011-12	[A] DHARIYA NANALAL GALA	
16	ITA 6229/MUM/2024	2010-11	[A] DHAIRYA NANALAL GALA	
17	ITA 6230/MUM/2024	2012-13	[A] DHAIRYA NANALAL GALA	
18	ITA 6231/MUM/2024	2015-16	[A] DHAIRYA NANALAL GALA	
19	ITA 6232/MUM/2024	2010-11	[A] NEETA NANALAL GALA	
20	ITA 6233/MUM/2024	2012-13	[A] NANALAL KESHAVJI GALA	
21	ITA 6234/MUM/2024	2015-16	[A] NANALAL KESHAVJI GALA	
22	ITA 6235/MUM/2024	2012-13	[A] MANISHA YOGESH GALA	

**CAUSE LIST OF F BENCH FOR 11-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 6236/MUM/2024	2011-12	[A] MANISHA YOGESH GALA	
24	ITA 6237/MUM/2024	2010-11	[A] JINAY MANSUKH GALA	
25	ITA 6238/MUM/2024	2010-11	[A] MANISHA YOGESH GALA	
26	ITA 6843/MUM/2024	2011-12	[A] JINAL SHEEL KENTYA (PREVIOUSLY JINAL MANSUKH GALA)	
27	ITA 4427/MUM/2025	2011-12	[A] VALCHAND BHALRAJ SHAH	
28	ITA 9025/MUM/2025	2016-17	[A] SHWETA RAJESH PAWASKAR (E-FILE)	
29	ITA 9219/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
30	ITA 9220/MUM/2025	2014-15	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
31	ITA 9221/MUM/2025	2015-16	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
32	ITA 9222/MUM/2025	2016-17	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
33	ITA 9223/MUM/2025	2017-18	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
34	ITA 9224/MUM/2025	2018-19	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
35	ITA 3193/MUM/2026	2014-15	[A] SHAKTI ENTERPRISES (E-FILE)	
36	ITA 3205/MUM/2026	2014-15	[D] SAFRAN HELICOPTER ENGINES ASIA PTE. LTD. (E-FILE)	
37	ITA 3209/MUM/2026	2017-18	[A] SUNIL KANAYALAL KHUBCHANDANI (E-FILE)	
38	ITA 3224/MUM/2026	2020-21	[A] JOY JOHN QUADROS (E-FILE)	
39	ITA 3233/MUM/2026	2017-18	[A] MAHESHKUMAR OMPRAKASH BAJAJ (E-FILE)	
40	ITA 3239/MUM/2026	2022-23	[A] VAGISHWARI LAND DEVELOPERS PRIVATE LIMITED (E-FILE)	
41	ITA 3245/MUM/2026	2016-17	[A] JINESH PRAKASH THAKKAR (E-FILE)	
42	ITA 3263/MUM/2026	2019-20	[A] JIGAR PRADEEPKUMAR JHAVERI (E-FILE)	
43	ITA 3264/MUM/2026	2019-20	[A] JIGAR PRADEEPKUMAR JHAVERI (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 08-JUNE-2026 (MONDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2512/MUM/2018	2012-13	[D] M/S.GURUASHISH CONSTRUCTION PRIVATE LIMITED (RM)	
2	ITA 6141/MUM/2024	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILED)	
3	ITA 3992/MUM/2025	2017-18	[D] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILE)	
4	ITA 4263/MUM/2025	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED	
5	ITA 4698/MUM/2025	2017-18	[A] SELENE CONSTRUCTIONS LIMITED	
6	ITA 5857/MUM/2025	2011-12	[A] SUMIT PRAGATI DEVELOPERS LLP (E-FILE)	
7	ITA 6379/MUM/2025	2017-18	[A] SONY MONY ELECTRONICS LTD (E-FILE)	
8	ITA 6849/MUM/2025	2017	[D] SONY MONY ELECTRONICS LIMITED (E-FILE)	
9	ITA 6470/MUM/2025	2020-21	[A] THE SHIVRAM CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
10	ITA 7176/MUM/2025	2016-17	[A] GOREGAON SPORTS CLUB (E-FILE)	
11	ITA 7446/MUM/2025	2015-16	[A] GOREGAON SPORTS CLUB (E-FILE)	
12	ITA 7613/MUM/2025	2015-16	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
13	ITA 9404/MUM/2025	2018-19	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
14	ITA 9405/MUM/2025	2019-20	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
15	ITA 9406/MUM/2025	2020-21	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
16	ITA 9407/MUM/2025	2021-22	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
17	ITA 345/MUM/2026	2012-13	[A] YOGESH SHANTILAL DAVE (E-FILE)	
18	ITA 131/MUM/2026	2021-22	[A] GRAND CUISINES BANQUETS PRIVATE LIMITED	
19	ITA 192/MUM/2026	2003-04	[A] SYNERGY ART FOUNDATION LTD	
20	ITA 3001/MUM/2026	2019-2020	[A] GAURAV GIRISH DEDHIA (E-FILE)	
21	ITA 3040/MUM/2026	2017-18	[A] SHLOGAM AGRO PRIVATE LIMITED (E-FILE)	
22	ITA 3041/MUM/2026	2011-12	[A] SUSHMA SACHIN SANKPAL (E-FILE)	
23	ITA 3051/MUM/2026	2016-17	[D] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	

*Navand*

**Assistant Registrar**  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 09-JUNE-2026 (TUESDAY)  
BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER  
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
2	ITA 2503/MUM/2025	2012-13	[A] WORLDWIDE ONLINE SERVICES PVT LTD	
3	ITA 2832/MUM/2025	2012-13	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
4	ITA 3756/MUM/2025	2017-18	[A] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED	
5	ITA 3990/MUM/2025	2017-18	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
6	ITA 7125/MUM/2025	2012-13	[A] SHWETA A AVARSEKAR	
7	ITA 8020/MUM/2025	2017-18	[A] SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	
8	ITA 8330/MUM/2025	2015-16	[A] SHRI GANPAT PUKHRAJ JAIN	
9	ITA 8528/MUM/2025	2016-17	[A] WORSTED OVERSEAS TRADING LLP	
10	ITA 8652/MUM/2025	2017-18	[A] WORSTED OVERSEAS TRADING LLP	
11	ITA 8737/MUM/2025	2018-19	[A] WORSTED OERSEAS TRADING	
12	ITA 8898/MUM/2025	2019-20	[A] WORSTED OVERSEAS TRADING LLP	
13	ITA 9050/MUM/2025	2020-21	[A] WORSTED OVERSEAS TRADING LLP	
14	IT(SS)A 513/MUM/2026	2017-18	[A] THE WEDDING FACTORY (E-FILE)	
15	IT(SS)A 590/MUM/2026	2018-19	[A] THE WEDDING FACTORY (E-FILE)	
16	IT(SS)A 657/MUM/2026	2019-20	[A] THE WEDDING FACTORY (E-FILE)	
17	IT(SS)A 672/MUM/2026	2020-21	[A] THE WEDDING FACTORY (E-FILE)	
18	IT(SS)A 673/MUM/2026	2021-22	[A] THE WEDDING FACTORY (E-FILE)	
19	ITA 507/MUM/2026	2011-12	[A] GLOWSHINE BUILDERS AND DEVELOPERS PRIVATE LIMITED (E-FILE)	
20	ITA 693/MUM/2026	2020-21	[D] GEETA MANISH SHAH (E-FILE)	
21	ITA 695/MUM/2026	2015-2016	[A] GAYATRI INFRASTRUCTURE AND DEVELOPMENT PVT LTD (E-FILE)	
22	ITA 696/MUM/2026	2015-2016	[A] GAYATRI INFRASTRUCTURE AND DEVELOPMENT PVT LTD (E-FILE)	
23	ITA 1015/MUM/2026	2022-23	[A] GARAMORE TOLLY PRIVATE LIMITED	
24	ITA 2127/MUM/2026	2020-21	[A] SMITH AND NEPHEW HEALTHCARE PRIVATE LIMITED	
25	ITA 3052/MUM/2026	2020-21	[D] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
26	ITA 3053/MUM/2026	2021-22	[D] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
27	ITA 3054/MUM/2026	2022-23	[D] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
28	ITA 3062/MUM/2026	2018	[D] SHETH REALTORS (E-FILE)	

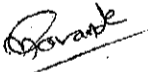
  
**Assistant Registrar**  
 5/1 05-Jun-2026

**CAUSE LIST OF G BENCH FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6475/MUM/2024	2013-14	[A] GANPATRAI JAIGOPAL	
2	ITA 3344/MUM/2025	2010-11	[A] 9X MEDIA PRIVATE LIMITED (E-FILE)	
3	ITA 3449/MUM/2025	2016-17	[A] SUBHKAM VENTURES(I) PVT LTD( IN WHICH FLOWERS VALLEY PRIVATE LIMITED)	
4	ITA 5345/MUM/2025	2011-12	[D] SEVEN RINGS EDUCATION PRIVATE LIMITED (E-FILE)	
5	ITA 5603/MUM/2025	2020-21	[A] SHETH DEVELOPERS PRIVATE LIMITED	
6	ITA 5604/MUM/2025	2018-19	[A] SHETH DEVELOPERS PRIVATE LIMITED	
7	ITA 5605/MUM/2025	2018-19	[A] SHETH CORP PRIVATE LIMITED	
8	ITA 6204/MUM/2025	2020-21	[D] SHETH DEVELOPERS PRIVATE LIMITED (E-FILE)	
9	ITA 6263/MUM/2025	2015-16	[A] GIRISH CHMANLAL SANGANI	
10	ITA 6266/MUM/2025	2018-19	[A] GIRISH CHMANLAL SANGANI	
11	ITA 7269/MUM/2025	2015-16	[A] SWISS FREIGHT (INDIA) PVT.LTD (E-FILE)	
12	ITA 7831/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
13	ITA 7832/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
14	ITA 7846/MUM/2025	2017-18	[A] SOUMYALATHA SADANAND SHETTY (E-FILE)	
15	ITA 7917/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
16	ITA 8646/MUM/2025	2022-23	[D] GURUKRUPA REALCON INFRA LLP (E-FILE)	
17	ITA 184/MUM/2026	2015-16	[A] MR. SUNIL RATNAKAR GUTTE	
18	ITA 185/MUM/2026	2016-17	[A] MR. SUNIL RATNAKAR GUTTE	
19	ITA 757/MUM/2026	2015-16	[A] SANJANA CRYOGENIC STORAGES LTD (E-FILE)	
20	ITA 758/MUM/2026	2017-18	[A] SANJANA CRYOGENIC STORAGES LTD (E-FILE)	
21	ITA 3055/MUM/2026	2023-24	[D] WELLNESS FOREVER MEDICARE LIMITED (E-FILE)	
22	ITA 3075/MUM/2026	2013-14	[A] SAYATIBEN BHANWARLAL SANGHVI (E-FILE)	

  
**Assistant Registrar**  
 SB, 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 11-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2905/MUM/2022	2012-2013	[A] SHRI SHIRISH CHANDRAKANT SHAH	
2	ITA 2906/MUM/2022	2013-2014	[A] SHRI SHIRISH CHANDRAKANT SHAH	
3	ITA 2907/MUM/2022	2011-2012	[A] SHRI SHIRISH CHANDRAKANT SHAH	
4	ITA 2908/MUM/2022	2010- 20211	[A] SHRI SHIRISH CHANDRAKANT SHAH	
5	ITA 2909/MUM/2022	2009-2010	[A] SHRI SHIRISH CHANDRAKANT SHAH	
6	ITA 5476/MUM/2025	2009-10	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
7	ITA 5477/MUM/2025	2010-11	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
8	ITA 5478/MUM/2025	2011-12	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
9	ITA 5479/MUM/2025	2012-13	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
10	ITA 5480/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
11	ITA 308/MUM/2025	2013	[D] GREVEK INVESTMENT & FINANCE PRIVATE LIMITED (E-FILING)	
12	ITA 934/MUM/2025	2015-16	[A] GREVEK INVESTMENT & FINANCE PVT LTD	
13	ITA 930/MUM/2026	2018-19	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	
14	ITA 7216/MUM/2025	2012-13	[A] SHRUTI MERCANTILE PRIVATE LIMITED (E-FILE)	
15	ITA 8247/MUM/2025	2011-12	[A] SHARAD MAHENDRA MEHTA (E-FILE)	
16	ITA 8352/MUM/2025	2017-18	[A] SHIKHA SIDDHARTH SINGHI (E-FILE)	
17	ITA 1042/MUM/2026	2008-09	[A] SARAH FAISAL HAWA (E-FILE)	
18	ITA 1043/MUM/2026	2017-18	[A] SMT. SARAH FAISAL HAWA (E-FILE)	
19	ITA 1841/MUM/2026	2012-13	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
20	ITA 1842/MUM/2026	2014-15	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
21	ITA 1969/MUM/2026	2014-15	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
22	ITA 1971/MUM/2026	2022-23	[D] WELLNESS FOREVER HEALTHTECH PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF G BENCH FOR 11-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3158/MUM/2026	2012	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
24	ITA 3159/MUM/2026	2018-19	[D] GIRRAJ KISHOR AGRAWAL (E-FILE)	
25	ITA 3174/MUM/2026	2016-17	[A] GOVINDAM TRUST (E-FILE)	
26	ITA 3210/MUM/2026	2015-2016	[A] SUNSTONE DEVELOPERS JOINT VENTURE (E-FILE)	
27	ITA 3218/MUM/2026	2015-16	[A] SHRI SUNIL JAGDISHCHAND MEHRA (E-FILE)	
28	ITA 3222/MUM/2026	2009-10	[A] GANITA TECHNOLOGIES & SERVICES PVT. LTD. (SUCESSOR IN INTEREST TO VOCATION INVT & FIN CO. PVT. LTD.) (E-FILE)	
29	ITA 3244/MUM/2026	2015-2016	[A] YASH DINESH CHOPRA (E-FILE)	
30	ITA 3257/MUM/2026	2023-24	[D] WOCKHARDT HOSPITALS LIMITED (E-FILE)	

*Ravande*

**Assistant Registrar**  
*St.* 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 08-JUNE-2026 (MONDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1698/MUM/2026	2017-18	[A] USHMA ASHISH SHAH (E-FILE (SG))	
2	SA 118/MUM/2025	2018-2019	[A] TATA CHEMICALS LIMITED	
3	SA 119/MUM/2025	2020-21	[A] TATA CHEMICALS LIMITED	
4	ITA 1558/MUM/2014	2009-10	[A] TATA CHEMICALS LTD	
5	ITA 2151/MUM/2014	2009-10	[D] TATA CHEMICALS LTD	
6	ITA 1762/MUM/2015	2010-11	[D] TATA CHEMICALS LTD	
7	ITA 1522/MUM/2015	2010-11	[A] TATA CHEMICALS LTD	
8	ITA 1589/MUM/2016	2011-12	[A] TATA CHEMICALS LTD	
9	ITA 1480/MUM/2016	2011-12	[D] TATA CHEMICALS LTD	
10	ITA 472/MUM/2018	2013-14	[A] TATA CHEMICALS LTD	
11	ITA 2833/MUM/2019	2014-15	[A] TATA CHEMICALS LTD	
12	ITA 1209/MUM/2021	2016-17	[A] TATA CHEMICALS LTD.	
13	ITA 1946/MUM/2017	2012-13	[A] TATA CHEMICALS LTD	
14	ITA 1279/MUM/2023	2018-2019	[A] TATA CHEMICALS LIMITED	
15	ITA 4013/MUM/2024	2020-21	[A] TATA CHEMICALS LIMITED	
16	ITA 187/MUM/2026	2022-23	[A] TATA CHEMICALS LIMITED	
17	ITA 4993/MUM/2024	2020-21	[A] TUBACEX TUBES AND PIPES PRIVATE LIMITED	
18	ITA 1218/MUM/2025	2017-18	[D] SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED (E-FILE)	
19	ITA 1148/MUM/2025	2017-18	[A] SHAPOORJI PALLONJI AND COMPANY PVT LTD	
20	ITA 9156/MUM/2025	2022-23	[A] SUREPREP (INDIA) PVT LTD	
21	ITA 957/MUM/2026	2022-23	[A] SAVLI COPPER PRODUCTS PRIVATE LIMITED (E-FILE)	
22	ITA 907/MUM/2026	2011-12	[A] PRAKASH S LADHA (SMC)	
23	ITA 929/MUM/2026	2019-20	[A] ARVIND VADILAL PUJARI (E-FILE-SMC)	
24	ITA 1246/MUM/2026	2019-20	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE-SMC)	
25	ITA 1925/MUM/2026	2012-13	[A] MART OVERSEAS PRIVATE LIMITED (SMC)	
26	ITA 1959/MUM/2026	2011-12	[D] AMEESH CHANDRAKANT SHAH (E-FILE-SMC)	
27	ITA 3089/MUM/2026	2019-20	[A] KIRAN KANUBHAI TARSARIA (E-FILE-SMC)	
28	ITA 3094/MUM/2026	2023-24	[A] SHAIKATALI IBRAHIM (E-FILE-SMC)	

  
**Assistant Registrar**  
**05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 45/MUM/2019	2014-15	[A] INTERACTIVE BROCKERS (INDIA) PVT. LTD	
2	ITA 2009/MUM/2022	2018-19	[A] INTERACTIVE BROKER (INDIA)	
3	ITA 554/MUM/2022	2017-18	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
4	ITA 8718/MUM/2025	2022-23	[A] INVENIO BUSINESS SOLUTIONS PRIVATE LIMITED (E-FILE)	
5	ITA 1791/MUM/2026	2022-23	[A] M/S. SARJAK CONTAINER LINES PVT LTD	
6	IT(TP)A 686/MUM/2026	2022-23	[A] SYNTAX SYSTEMS PRIVATE LIMITED (E-FILE)	
7	ITA 1806/MUM/2026	2022-23	[A] SANDOZ PRIVATE LIMITED (E-FILE)	
8	ITA 3730/MUM/2025	2014-15	[A] RANJAN TALAKSHI VORA (SMC-E-FILE)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

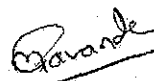
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING (SG))	
2	ITA 4756/MUM/2024	2020-21	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LIMITED (AS SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED)	
3	ITA 6850/MUM/2024	2021-22	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PVT LTD (SUCCESSOR OF NOVI DIGITAL ENTERTAINMENT PVT LTD MERGED WITH STAR INDIA PVT LTD)	
4	ITA 5941/MUM/2025	2022-23	[A] IMPERIAL JEWELS	
5	ITA 7042/MUM/2025	2014-15	[D] IMPERIAL CONSULTANTS AND SECURITIES LIMITED (E-FILE)	
6	ITA 9236/MUM/2025	2022-23	[A] HYVA (INDIA) PRIVATE LIMITED	
7	IT(TP)A 836/MUM/2026	2022-23	[A] HARSHID EXPORTS (E-FILE)	
8	ITA 915/MUM/2026	2022-23	[A] TORAY INTERNATIONAL INDIA PRIVATE LIMITED	
9	ITA 8618/MUM/2025	2016-17	[A] SAI VILAYATRAI & SAI JIWATSINGH KAMBAR DARBAR SAHIB TRUST (E-FILE-SMC)	
10	ITA 200/MUM/2026	2013-2014	[A] ANAND VISHWANATH SUREKA (SMC-E-FILE)	
11	ITA 183/MUM/2026	1997-98	[A] JAGDISH KISHORE JHAVERI (SMC)	
12	ITA 1320/MUM/2026	2018-19	[A] THE DURU MAHAL CO-OPERATIVE HSG SOCIETY LIMITED (E-FILE-SMC)	
13	ITA 1541/MUM/2026	2018-19	[A] RAJESH SUBHASH SHARMA (SMC)	
14	ITA 1657/MUM/2026	2018-19	[A] DEEPAK SHAH (SMC-E-FILE)	
15	ITA 1817/MUM/2026	2018-2019	[A] KANUBHAI PURSHOTTAM MERCHANT (SMC-E-FILE)	

  
Assistant Registrar

05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7487/MUM/2012	2008-09	[A] TECH MAHINDRA LTD	
2	ITA 1051/MUM/2019	2013-14	[A] TECH MAHINDRA LIMITED	
3	ITA 1052/MUM/2019	2014-15	[A] TECH MAHINDRA LIMITED	
4	ITA 1350/MUM/2019	2013-14	[D] TECH MAHINDRA LIMITED	
5	ITA 1351/MUM/2019	2014-15	[D] TECH MAHINDRA LIMITED	
6	ITA 2306/MUM/2022	2016-17	[A] TECH MAHINDRA LIMITD	
7	ITA 2699/MUM/2022	2016-2017	[D] M/S TECH MAHINDRA LIMITED (AS SUCCESSOR IN INTEREST TO M/S CANVASM TECHNOLOGIES LIMITED)	
8	ITA 2220/MUM/2026	2022-23	[A] SMARTSTREAM TECHNOLOGIES INDIA PRIVATE LIMITED	
9	ITA 1289/MUM/2026	2012-13	[A] ARVIND BABULALJI GOYAL (SMC)	
10	ITA 1290/MUM/2026	2011-12	[A] POOJA ARVIND GOYAL (SMC)	
11	ITA 1367/MUM/2026	2015-2016	[A] ARK DESIGNS PRIVATE LIMITED (E-FILE-SMC)	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 08-JUNE-2026 (MONDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8818/MUM/2010	2007-08	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
2	ITA 8743/MUM/2011	2008-09	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
3	ITA 2161/MUM/2014	2005-06	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
4	ITA 2162/MUM/2014	2006-07	[A] GLOBAL CRICKET CORPORATION PTE LTD (S.G.)	
5	ITA 9189/MUM/2004	1998-1999	[A] M/S. JP MORGAN CHASE BANK N.S	
6	CO 139/MUM/2013	1998-99	[D] J.P MORGAN CHASE BANK N.A.	
7	ITA 3784/MUM/2006	2002-2003	[D] M/S. J.P. MORGAN CHASE BANK N.A	
8	ITA 3839/MUM/2006	2002-2003	[A] M/S. JP MORGAN CHASE BANK, N.A. (FORMERLY KNOWN AS THE CHASE MANHATTAN BANK)	
9	ITA 3452/MUM/2009	2003-04	[A] J.P. MORGAN CHASE BANK N.A	
10	ITA 3687/MUM/2009	2003-04	[D] M/S. J.P. MORGAN CHASE BANK NA	
11	ITA 3934/MUM/2009	2004-05	[A] J P MORGAN CHASE BANK, N.A	
12	ITA 4471/MUM/2009	2004-05	[D] J.P MORGAN CHASE BANK N.A	
13	ITA 7449/MUM/2018	2013-174	[A] DBS BANK LTD	
14	ITA 15/MUM/2019	2013-14	[D] DBS BANK LTD.	
15	ITA 6416/MUM/2019	2014-15	[A] DBS BANK INDIA LTD.(SUCCESSOR TO DBS BANK LTD., INDIA BRANCHES)	
16	ITA 6756/MUM/2019	2014-15	[D] DBS BANK LTD	
17	ITA 1664/MUM/2021	2017-18	[A] PRAMOD (ROCA)	
18	ITA 609/MUM/2022	2017-18	[A] TRANSPORTER INDUSTRY INTERNATIONAL GMBH	
19	ITA 3263/MUM/2023	2020-21	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED ((ROCA))	
20	ITA 2917/MUM/2025	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
21	ITA 6741/MUM/2025	2023-24	[A] AUDI AG (E-FILE)	
22	ITA 1527/MUM/2026	2017-18	[A] BISWARANJAN SEN (E-FILE)	
23	ITA 962/MUM/2026	2022-2023	[A] TOYO ENGINEERING INDIA PRIVATE LIMITED (E-FILE)	

*Bijayananda*

**Assistant Registrar**  
05-Jun-2026

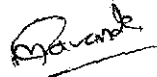
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 981/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
2	ITA 1725/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
3	ITA 2358/MUM/2021	2017-18	[A] MARRIOTT INTERNATIONAL INC	
4	ITA 2359/MUM/2021	2016-17	[A] MARRIOT INTERNATIONAL INC	
5	ITA 4393/MUM/2024	AY 2020-21	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILED (ROCA))	
6	ITA 6728/MUM/2024	AY 2021-22	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILING)	
7	ITA 4839/MUM/2024	2020-21	[A] BARCLAYS BANK PLC (E-FILE)	
8	ITA 6633/MUM/2024	2021-22	[A] BARCLAYS BANK PLC (E-FILE)	
9	ITA 2037/MUM/2025	2022-23	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
10	ITA 5939/MUM/2025	2023-24	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
11	ITA 5626/MUM/2025	2014-15	[D] ADITYA BIRLA SUN LIFE INSURANCE CO (E-FILE)	
12	ITA 6745/MUM/2025	2018-19	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE LTD	
13	ITA 8136/MUM/2025	2014-15	[D] REFINITIV LIMITED (E-FILE)	
14	ITA 8137/MUM/2025	2015-16	[D] REFINITIV LIMITED (E-FILE)	
15	ITA 8538/MUM/2025	2016-17	[A] SAMIR RAMESHCHANDRA PARMAR	
16	ITA 8995/MUM/2025	2023-24	[A] TECH DATA (SINGAPORE) PTE LIMITED	

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7189/MUM/2018	2014-15	[A] GE POWER INDIA LIMITED (STAY GRANTED)	
2	ITA 7858/MUM/2019	2015-16	[A] GE POWER INDIA LTD (FORMERLY KNOWN AS ALSTOM INDIA LTD) (STAY GRANTED)	
3	ITA 1672/MUM/2022	2017-18	[A] THE LUBRIZOL CORPORATION ,USA (ROCA)	
4	ITA 7823/MUM/2025	2022-23	[A] THE LUBRIZOL CORPORATION, USA	
5	ITA 3225/MUM/2023	2020-21	[A] DBS BANK LTD (ROCA)	
6	ITA 4727/MUM/2023	2021-2022	[A] DBS BANK LTD (E-FILED)	
7	ITA 3665/MUM/2023	2013-14	[A] BEHRAM IRANI	
8	ITA 3666/MUM/2023	2014-15	[A] BEHRAM IRANI	
9	ITA 3667/MUM/2023	2015-16	[A] BEHRAM IRANI	
10	ITA 3668/MUM/2023	2016-17	[A] BEHRAM IRANI	
11	ITA 3669/MUM/2023	2017-18	[A] BEHRAM IRANI	
12	ITA 4735/MUM/2023	2021-22	[A] REFINITIV TRANSACTION SERVICES LTD	
13	ITA 1352/MUM/2025	2022-23	[A] REFINITIV TRANSACTION SERVICE LIMITED	
14	ITA 4576/MUM/2024	2020-21	[A] GE VERNOVA INTERNATIONAL LLC C/O THE CORPORATION TRUST COMPANY, CORPORATION TRUST CENTRE	
15	ITA 1416/MUM/2025	2016-17	[A] KUTUBUDDIN LIYAKATALI KHAN	
16	ITA 2059/MUM/2025	2019-20	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD (E-FILE)	
17	ITA 5826/MUM/2025	2023-24	[A] UPS ASIA GROUP PTE. LTD (E FILE)	
18	ITA 7237/MUM/2025	2023-24	[A] ATOMSTROYEXPORT	

  
Assistant Registrar  
5/ 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 11-JUNE-2026 (THURSDAY)**

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7768/MUM/2019	2015-16	[A] ATOS INTERNATIONAL SAS	
2	ITA 7769/MUM/2019	2016-17	[A] ATOS INTERNATIONAL SAS	
3	ITA 1412/MUM/2021	2017-18	[A] ATOS INFORMATION TECHNOLOGY HK LTD	
4	ITA 2068/MUM/2022	2019-20	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS ORIGIN SINGAPORE PTE. LTD.)	
5	ITA 4701/MUM/2023	2021-22	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE)PTE. LTD ((ROCA))	
6	ITA 670/MUM/2022	2018-19	[A] ATOS IT SOLUTIONS & SERVICES INC. (FORMERLY KNOWN AS ATOS ORIGIN INC.	
7	ITA 2328/MUM/2022	2019-20	[A] ATOS NEDERLAND B.V.	
8	ITA 1766/MUM/2025	2016-17	[A] VATAKETHIL UNNIKRIISHNAN SATISH (E-FILE)	
9	ITA 7223/MUM/2025	2017-18	[A] GAIL TIMMINS (E-FILE)	
10	ITA 9188/MUM/2025	2018-19	[A] RIZWANA MOHAMMED BHOPALWALA (E-FILE)	
11	ITA 9189/MUM/2025	2018-19	[A] MOHAMED ENAYAT BHAOPALWALA (E-FILE)	
12	ITA 1550/MUM/2026	2020-21	[A] OJUS RAMDAS BAXI	
13	IT(IT)A 1975/MUM/2025	2022-2023	[A] DBS BANK LTD (E-FILE)	
14	ITA 2016/MUM/2022	2012-13	[D] M/S. EXXON MOBILE COMPANY INDIA PVT LTD. (RM)	
15	ITA 2148/MUM/2022	2019-20	[A] PARAMOUNT PICTURES INTERNATONAL LTD.	
16	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	
17	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
18	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	
19	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
20	ITA 1054/MUM/2026	2009-10	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
21	ITA 1055/MUM/2026	2010-11	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
22	ITA 1056/MUM/2026	2011-12	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
23	ITA 1057/MUM/2026	2012-13	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
24	ITA 1067/MUM/2026	2011-12	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	

*M. L. D. D.*

**Assistant Registrar**  
05-Jun-2026

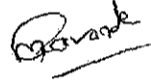
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 2.30PM**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4991/MUM/2024	AY 2020-21	[A] PARKER HANNIFIN INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 6628/MUM/2024	2021-22	[A] MONSTER ENERGY INDIA PVT LTD ((ROCA))	
3	ITA 6773/MUM/2024	2021-22	[A] MATRIX PUBLICITIES AND MEDIA INDIA PRIVATE LIMITED (E-FILING (ROCA))	
4	ITA 6885/MUM/2024	2021-22	[A] NTT GLOBAL DATA CENTERS & CLOUD INFRASTRUCTURE INDIA PVT LTD	
5	ITA 8657/MUM/2025	2022-23	[A] MUFG PENSION AND MARKET SERVICES INDIA PRIVATE LIMITED	
6	ITA 9099/MUM/2025	2022-23	[A] VOLKSWAGEN AKTIENGESELLSCHAFT (E-FILE)	
7	ITA 697/MUM/2026	2015 - 16	[A] JASH ARORA (E-FILE(SMC))	
8	ITA 1282/MUM/2026	2017-18	[A] MS. KIRAN OMPRAKASH GOENKA ((SMC))	
9	ITA 8298/MUM/2025	2017-18	[A] HIRALAL REWACHAND THARWANI (E-FILE(SMC))	

  
Assistant Registrar  
05-Jun-2026

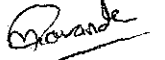
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 2.30PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4201/MUM/2024	2020-21	[A] UBER INDIA SYSTEMS PRIVATE LIMITED (SUCCESSOR TO UBER INDIA RESEARCH AND DEVELOPMENT PRIVATE LIMITED)	
2	ITA 4780/MUM/2024	2020-21	[A] VOLKSWAGEN AKTIENGESELLSCHAFT	
3	ITA 8021/MUM/2019	2015-16	[A] UNILEVER INDUSTRIES PVT LTD.	
4	ITA 8026/MUM/2025	2022-23	[A] MICHAEL PAGE INTERNATIONAL RECRUTMENT PRIVATE LIMITED	
5	ITA 8677/MUM/2025	2011-12	[D] RED HAT INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 1443/MUM/2026	2022-23	[A] RAJ BORAX PRIVATE LIMITED	
7	ITA 814/MUM/2026	2017-18	[A] M/S. ASSOCIATE PLANTATIONS PRIVATE LIMITED ((SMC))	
8	ITA 974/MUM/2026	2016-17	[A] VISHWAMBHAR WAMAN (E-FILE(SMC))	
9	ITA 1134/MUM/2026	2017-18	[D] SERVEALL CONSTRUCTION PRIVATE LIMITED (E-FILE(SMC))	
10	ITA 1676/MUM/2026	2017-18	[A] RAJESH KUMAR KHANNA ((SMC))	

**Assistant Registrar**  
5/0 05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 2242/MUM/2026	AY 2022-23	[A] MOTT MACDONALD PRIVATE LIMITED (E-FILE)	
2	ITA 2281/MUM/2015	2010-11	[A] MSPL LTD	
3	ITA 1548/MUM/2016	2011-12	[A] MSPL LTD	
4	ITA 1284/MUM/2024	2016-17	[A] ULTRATECH CEMENT LIMITED (E-FILE(ROCA))	
5	ITA 1960/MUM/2024	2016-17	[D] ULTRATECH CEMENT LIMITED (E-FILE(ROCA))	
6	ITA 8843/MUM/2025	2017-2018	[A] VENUS DEVELOPERS (E-FILE(SMC))	
7	ITA 1011/MUM/2026	2020-21	[A] SANJEETKUMAR KEDARNATH GUPTA ((SMC))	
8	ITA 2245/MUM/2026	2012-13	[A] SMT. MAKIYA JUNAID FURNITUREWALA (E-FILE(SMC))	
9	ITA 2485/MUM/2026	2017-18	[A] CHARLES FATIMA PINTO (E-FILE(SMC))	
10	ITA 2517/MUM/2026	2022-23	[A] KOKAN RURAL DEVELOPMENT CHARITABLE ASSOCIATION (E-FILE(SMC))	

**Assistant Registrar**  
5/6 05-Jun-2026

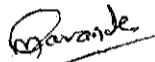
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5910/MUM/2024	AY 2021-22	[A] PALL INDIA PRIVATE LIMITED (E-FILE (ROCA))	
2	ITA 6576/MUM/2024	AY 2021-22	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
3	ITA 1413/MUM/2026	2022-23	[A] MORGAN STANLEY INDIA COMPANY PRIVATE LIMITED (E-FILE)	
4	ITA 2186/MUM/2026	AY 2022-23	[A] O(1) INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 4984/MUM/2024	2020-21	[A] NOBEL BIOCARE INDIA PRIVATE LIMITED	
6	ITA 1104/MUM/2026	2011-12	[A] VIKESH KANTILAL DOSHI (E-FILE)	
7	ITA 2471/MUM/2026	2017-2018	[A] PLANTS PLANET (E-FILE(SMC))	
8	ITA 2480/MUM/2026	2022-23	[A] PRASHANT KUMAR MOHANRAO SURKANTI (E-FILE(SMC))	
9	ITA 2507/MUM/2026	2019-20	[A] SARIKA RAVKA (E-FILE(SMC))	

**Assistant Registrar  
594 05-Jun-2026**


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 2.30PM**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 3938/MUM/2024	2020-21	[A] AGFA HEALTHCARE INDIA PRIVATE LIMITED (E-FILED)	
2	ITA 4641/MUM/2025	2016-17	[A] ACT INFRAPORT LIMITED	
3	ITA 4642/MUM/2025	2018-19	[A] ACT INFRAPORT LIMITED	
4	ITA 7043/MUM/2025	2013-14	[A] FMC INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 8548/MUM/2025	2016-2017	[A] NAMRITA KABRA (E-FILE (SMC))	
6	ITA 8997/MUM/2025	2022-23	[A] ERANTHUS DEVELOPERS PRIVATE LIMITED	
7	ITA 9086/MUM/2025	2022-23	[A] ARAMEX TRANSPORTATION INDIA PRIVATE LIMITED	
8	ITA 9087/MUM/2025	2022-23	[A] ARAMEX INDIA PRIVATE LIMITED	
9	ITA 9089/MUM/2025	2022-23	[A] AEGIS CUSTOMER SUPPORT SERVICES PVT LTD.	
10	ITA 9228/MUM/2025	2022-23	[A] GODREJ REDEVELOPERS (MUMBAI) PRIVATE LIMITED	
11	ITA 9229/MUM/2025	2022-23	[A] GODREJ TOWNSHIP DEVELOPMENT LIMITED	
12	ITA 9230/MUM/2025	2022-23	[A] GODREJ GREENVIEW HOUSING PRIVATE LIMITED	
13	ITA 2066/MUM/2026	2022-23	[A] LIFESCAN MEDICAL DEVICES INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 2067/MUM/2026	2022-23	[A] KAIROS PROPERTIES PRIVATE LIMITED (E-FILE)	
15	ITA 3160/MUM/2026	2019-20	[D] GIRRAJ KISHOR AGRAWAL (E-FILE (SMC))	

**Assistant Registrar**  
**05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 2.30PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6918/MUM/2024	2021-22	[A] FCS MANUFACTURING (INDIA) PRIVATE LIMITED (E-FILING (SG))	
2	ITA 6917/MUM/2024	2021-22	[A] FCS MACHINERY (INDIA) PRIVATE LIMITED (E-FILING)	
3	ITA 6529/MUM/2024	2021-22	[A] BAYER BIOSCIENCE PVT LTD	
4	ITA 2146/MUM/2026	2022-23	[A] BAYER BIO SCIENCE PRIVATE LIMITED	
5	ITA 6685/MUM/2024	2021-22	[A] ANKAPALLI TOLLWAY PRIVATE LIMITED (E-FILE)	
6	ITA 8153/MUM/2025	2012-13	[D] PUKHRAJ HANJARILAL MEHTA (E-FILE (SMC))	
7	ITA 8448/MUM/2025	2012-13	[A] YASH DISTRIBUTORS (E-FILE (SMC))	
8	ITA 8951/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 2 PRIVATE LIMITED (E-FILE)	
9	ITA 8952/MUM/2025	2022-23	[A] LOMA CO-DEVELOPERS 1 PRIVATE LIMITED (E-FILE)	
10	ITA 8990/MUM/2025	2022-23	[A] CACTUS COMMUNICATIONS PRIVATE LIMITED	
11	ITA 6717/MUM/2024	2021-22	[A] M/S. KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILING)	
12	ITA 744/MUM/2026	2018-19	[A] KALPATARU PROJECTS INTERNATIONAL LIMITED (FORMERLY KNOW AS KALPATARU POWER TRANSMISSION LIMITED)	
13	ITA 745/MUM/2026	2020-21	[A] KALPATARU PROJECTS INTERNATIONAL LIMITED (FORMERLY KNOW AS KALPATARU POWER TRANSMISSION LIMITED )	
14	ITA 985/MUM/2026	2018-19	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	
15	ITA 986/MUM/2026	2020-21	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	
16	ITA 1782/MUM/2026	2022-23	[A] KALPATARU PROJECT INTERNATIONAL LIMITED	
17	ITA 2435/MUM/2026	2022-23	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	



Assistant Registrar

05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2457/MUM/2022	2017-18	[A] DSV AIR & SEA PRIVATE LIMITED	
2	ITA 2458/MUM/2022	2018-19	[A] DSV AIR & SEA PRIVATE LIMITED	
3	ITA 3702/MUM/2024	2020-21	[A] DSV AIR & SEA PRIVATE LIMITED	
4	ITA 5937/MUM/2024	2021-22	[A] DSV AIR & SEA PRIVATE LIMITED	
5	ITA 4815/MUM/2024	2020-21	[A] KODAK INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 6675/MUM/2024	2021-22	[A] KODAK INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 4862/MUM/2024	2020-21	[A] EVIDEN INDIA PRIVATE LIMITED (ERSTWHILE KNOWN AS ATOS INDIA PRIVATE LIMITED) (E-FILE)	
8	ITA 6786/MUM/2024	2021-22	[A] EVIDEN INDIA PRIVATE LIMITED( FORMERLY KNOWN AS ATOS INDIA PVT LTD)	
9	ITA 5144/MUM/2024	2016-17	[D] JSW JAIGARH PORT LIMITED	
10	CO 14/MUM/2025	2016-17	[A] JSW JAIGARH PORT LIMITED	
11	ITA 7995/MUM/2025	2016-17	[D] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 8455/MUM/2025	2019-20	[A] G M S OFFSHORE SERVICE PRIVATE LIMITED (E-FILE (SMC))	
13	ITA 8715/MUM/2025	2012-13	[A] BARCLAYS SECURITIES (INDIA) PRIVATE LIMITED (E-FILE)	
14	ITA 8992/MUM/2025	2022-23	[A] GRASPER GLOBAL PRIVATE LIMITED	
15	ITA 9060/MUM/2025	2022-23	[A] EDWARDS LIFESCIENCES (INDIA) PRIVATE LIMITED	
16	ITA 9103/MUM/2025	2014-15	[A] FMC INDIA PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 8****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4619/MUM/2016	2009-10	[A] ASSOCIATED CAPSULES P.LTD	
2	ITA 4712/MUM/2016	2009-10	[D] ASSOCIATED CAPSULES PVT. LTD.	
3	ITA 1278/MUM/2017	2011-12	[A] ACG ASSOCIATION CAPSULES P. LTD	
4	ITA 1307/MUM/2017	2011-12	[D] ACG ASSOCIATED CAPSULES P.LTD	
5	ITA 2472/MUM/2022	2018-19	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED	
6	ITA 2136/MUM/2019	2007-08	[D] M/S GAMMON INDIA LTD.	
7	ITA 2137/MUM/2019	2008-09	[D] M/S GAMMON INDIA LTD.	
8	ITA 2989/MUM/2019	2009-10	[D] M/S GAMMON INDIA LTD.	
9	ITA 2991/MUM/2019	2011-12	[D] M/S GAMMON INDIA LTD.	
10	ITA 1437/MUM/2020	2007-08	[A] GAMMON INDIA LTD.	
11	ITA 1438/MUM/2020	2008-09	[A] GAMMON INDIA LTD.	
12	ITA 1439/MUM/2020	2009-10	[A] GAMMON INDIA LTD.	
13	ITA 1441/MUM/2020	2011-12	[A] GAMMON INDIA LTD.	
14	ITA 1452/MUM/2020	2006-07	[A] GAMMON INDIA LTD.	
15	ITA 2493/MUM/2022	2018-2019	[A] BIRLA CARBON INDIA PVT LTD	
16	ITA 2494/MUM/2022	2017-18	[A] BIRLA CARBON INDIA PVT LTD	
17	ITA 6501/MUM/2024	2021-22	[A] FENGYUAN INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 6746/MUM/2024	2021-22	[A] BASF CHEMICALS INDIA PRIVATE LIMITED	
19	ITA 2084/MUM/2026	2022-2023	[A] EXPERIAN SERVICES INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 2240/MUM/2026	2022-23	[A] BNP PARIBAS SECURITIES INDIA PRIVATE LIMITED (E-FILE)	
21	ITA 2318/MUM/2026	2022-23	[A] FED EX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES INDIA PVT LTD	

  
Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 08-JUNE-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5560/MUM/2025	2014-2015	[A] SHRIPAL ROOPCHAND JAIN (E-FILE)	
2	ITA 6985/MUM/2025	2018-19	[A] ADDAX TRADING PRIVATE LIMITED (E-FILE)	
3	ITA 1216/MUM/2026	2014-15	[A] AMITA RAMBILAS AGARWAL (E-FILE)	
4	ITA 1761/MUM/2026	2023-24	[A] VAINKUTH PATHAI BHANUSHALI (E-FILE)	
5	ITA 3354/MUM/2026	2023-24	[A] VAINKUTH PATHAI BHANUSHALI (E-FILE)	
6	ITA 2137/MUM/2026	2011-12	[A] JAYA PARMANAND PATEL	
7	ITA 2391/MUM/2026	2008-09	[D] PUJA MANISH JAIN (E-FILE)	
8	ITA 2383/MUM/2026	2007-08	[D] PUJA MANISH JAIN (E-FILING)	
9	CO 208/MUM/2026	2008-09	[A] PUJA MANISH JAIN	
10	CO 207/MUM/2026	2007-08	[A] PUJA MANISH JAIN	
11	ITA 2452/MUM/2026	2020-21	[A] MAYUR NAVINBHAI PARIKH (E-FILE)	
12	ITA 2734/MUM/2026	2017-18	[A] JANYUVAK KALYAN COOP CREDIT SOCIETY LTD (E-FILE)	
13	ITA 2735/MUM/2026	2018-19	[A] JANYUWAK KALYAN-COOP CREDIT SOCIETY LTS (E-FILE)	
14	ITA 2913/MUM/2026	2021-22	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	

**Assistant Registrar****05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 09-JUNE-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5550/MUM/2025	2017-18	[A] BANSILAL DEEPACHAND SONI	
2	ITA 6139/MUM/2025	2015-16	[A] SHRI RAMESH MEGHRAJ JAIN HUF	
3	ITA 6665/MUM/2025	2010-11	[A] KRUBBER PRIVATE LIMITED (E-FILE)	
4	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
5	ITA 33/MUM/2026	2007-08	[A] RAKESH JABARMAL JAIN (E-FILE)	
6	ITA 1452/MUM/2026	2011-12	[A] GANPAT AMRARAMJI PRAJAPATI	
7	ITA 1979/MUM/2026	2022-23	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
8	ITA 1980/MUM/2026	2023-24	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 1981/MUM/2026	2024-25	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
10	ITA 2940/MUM/2026	2023-24	[D] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
11	ITA 2023/MUM/2026	2019-20	[A] BIKEN GIRISHKUMAR JARIWALA (E-FILE)	
12	ITA 2136/MUM/2026	2017-18	[A] NIMMI VISHINDAS VAZIRANI	
13	ITA 2334/MUM/2026	2007	[D] SAUMIL DIAMOND (E-FILE)	
14	ITA 2376/MUM/2026	2011-12	[A] RUPALI RAVINDRA KABADI (E-FILE)	
15	ITA 2785/MUM/2026	2015-16	[A] ANANT GOVIND PATIL (E-FILE)	
16	ITA 2786/MUM/2026	2021-22	[A] VISHWANSHU VIJAYKUMAR AGARWAL (E-FILE)	
17	ITA 3451/MUM/2026	2012-13	[A] SUDHIR DAMJI BHARANI (E-FILE)	
18	ITA 3457/MUM/2026	2018-2019	[A] KALPANA SUNIL BHAGAT (E-FILE)	
19	ITA 3460/MUM/2026	2019-20	[A] HIKAL LIMITED (E-FILE)	

Assistant Registrar  
05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 10-JUNE-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4176/MUM/2025	2014-15	[A] CEEKEPEE ENGINEERING WORKS PRAIVATE LIMITED	
2	ITA 7568/MUM/2025	2016-17	[A] SUDHIR RAMESH PATEL	
3	ITA 9295/MUM/2025	2011-12	[D] VIKESH BABULAL JAIN (E-FILE)	
4	ITA 1415/MUM/2026	2010-11	[A] VIKRANT MAHENDRA SACHADE (E-FILE)	
5	ITA 1416/MUM/2026	2011-12	[A] VIKRANT MAHENDRA SACHADE (E-FILE)	
6	ITA 1840/MUM/2026	2014-15	[D] KAMLASHMI BUILDERS (E-FILE)	
7	ITA 2583/MUM/2026	2008-09	[A] LATE ASHOK CHAGANLAL JAIN (E-FILE)	
8	ITA 2597/MUM/2026	2020-21	[A] MANJEET DIGAMBAR MORE (E-FILE)	
9	ITA 2639/MUM/2026	2019-20	[A] RAVINDRA MATADIN MODI (E-FILE)	
10	ITA 2910/MUM/2026	2020-21	[A] SAMEER ALI SAYYED ALI SAYYED (E-FILE)	
11	ITA 2932/MUM/2026	2019-20	[A] ASHOK KUMAR TYAGI (E-FILE)	
12	ITA 2948/MUM/2026	2010-11	[A] DILIP PHOOLCHAND JAIN BOHARA (E-FILE)	
13	ITA 2956/MUM/2026	2019-2020	[A] DHARMIN MUKESH DOSHI (E-FILE)	
14	ITA 2972/MUM/2026	2012-2013	[A] CLOTILDA HILARY COUTINHA (E-FILE)	
15	ITA 2973/MUM/2026	2022-23	[A] SHREE VINJHAN JAIN SANGH (E-FILE)	
16	ITA 2983/MUM/2026	2017 - 18	[A] DNYANDEO JADHAV (E-FILE)	
17	ITA 3474/MUM/2026	2017-18	[A] SIDDHARTH NAVINCHANDRA SAVLA (E-FILE)	

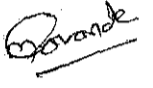


Assistant Registrar

05-Jun-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5884/MUM/2025	2020-21	[A] YOGITA SANJAY JAGUSTE (E-FILE)	
2	ITA 8009/MUM/2025	2015-16	[A] SHREENATH INFRAPROJECTS	
3	ITA 1984/MUM/2026	2020-21	[A] NAMGYAL LECHCHO (E-FILE)	
4	ITA 2418/MUM/2026	2020-21	[A] PRASHANT KUMAR MOHANRAO SURKANTI (E-FILE)	
5	ITA 2769/MUM/2026	2019-20	[A] JAY VIJAYKUMAR SHAH (E-FILE)	
6	ITA 2842/MUM/2026	2010	[D] JALLALUDDIN MOHD ANIS KHAN (E-FILE)	
7	ITA 2870/MUM/2026	2018-19	[A] SANJAY HASMUKH KUBADIA (E-FILE)	
8	ITA 3352/MUM/2026	2017-18	[A] ANTAJI SITAKANT DUBHASHI (E-FILE)	

**Assistant Registrar****05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 08-JUNE-2026 (MONDAY)**

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Sri	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	92	MUM	2026	2008-09	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	D	
2	CO	93	MUM	2026	2009-10	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	D	
3	CO	94	MUM	2026	2010-11	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	D	
4	ITA	6243	MUM	2025	2008-09	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	D	E-FILE
5	ITA	6244	MUM	2025	2009-10	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	D	E-FILE
6	ITA	6245	MUM	2025	2010-11	[A] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	D	E-FILE
7	ITA	7514	MUM	2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	D	E-FILE
8	ITA	7515	MUM	2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	D	E-FILE
9	ITA	7705	MUM	2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	D	E-FILE
10	ITA	7706	MUM	2025	2010-11	[A] SMT. RUPA PRADIP SHAH (E-FILE)	D	E-FILE

*Bijayananda*

**Assistant Registrar  
05-Jun-2026**

12

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS****FOR 09-JUNE-2026 (TUESDAY)****BEFORE SHRI AMIT SHUKLA, JM AND SHRI MAKARAND VASANT MAHADEOKAR, AM**

<b>SPECIAL CONSTITUTION MATTERS (PART HEARD AT 02:30PM)</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3930	MUM	2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
2	ITA	3931	MUM	2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
3	ITA	3932	MUM	2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
4	ITA	3933	MUM	2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
5	ITA	3934	MUM	2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
6	ITA	3949	MUM	2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE
7	CO	312	MUM	2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	D	
8	CO	313	MUM	2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	D	
9	CO	314	MUM	2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	D	
10	CO	315	MUM	2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	D	

**BEFORE SMT. BEENA PILLAI, JM AND SHRI JAGADISH, AM**

<b>PART HEARD MATTERS AT 2.30 PM</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2784	MUM	2014	2005-06	[A] STATE BANK OF INDIA	G	
2	ITA	2390	MUM	2015	2012-13	[A] STATE BANK OF INDIA	G	
3	ITA	2429	MUM	2015	2012-13	[D] STATE BANK OF INDIA	G	
4	ITA	3717	MUM	2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	G	2011-12
5	ITA	4431	MUM	2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	G	2011-12
6	ITA	5916	MUM	2017	2009-10	[D] STATE BANK OF INDIA	G	
7	ITA	6004	MUM	2017	2006-07	[A] STATE BANK OF INDIA	G	

8	ITA	2648	MUM	2018	2013-14	[D] M/S STATE BANK OF MYSORE	G	
9	ITA	2657	MUM	2018	2012-13	[D] STATE BANK OF MYSORE	G	
10	ITA	2831	MUM	2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
11	ITA	2832	MUM	2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
12	ITA	3328	MUM	2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	G	2014-15
13	ITA	3395	MUM	2018	2013-14	[D] STATE BANK OF INDIA	G	
14	ITA	3429	MUM	2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	G	2013-14
15	ITA	3430	MUM	2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	G	2014-15
16	ITA	2189	MUM	2019	1997-98	[D] M/S STATE BANK OF INDIA	G	
17	ITA	2190	MUM	2019	1998-99	[D] M/S STATE BANK OF INDIA	G	
18	ITA	2290	MUM	2019	1997-98	[A] STATE BANK OF INDIA	G	
19	ITA	2291	MUM	2019	1998-99	[A] STATE BANK OF INDIA	G	
20	ITA	2851	MUM	2019	2011-12	[A] STATE BANK OF INDIA	G	
21	ITA	2874	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
22	ITA	3034	MUM	2019	2015-16	[D] M/S STATE BANK OF INDIA	G	
23	ITA	3412	MUM	2019	2016-17	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
24	ITA	3413	MUM	2019	2016-17	[A] STATE BANK OF INDIA	G	
25	ITA	3419	MUM	2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	G	2015-16
26	ITA	3420	MUM	2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	G	2016-17
27	ITA	3470	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	G	
28	ITA	3472	MUM	2019	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	G	
29	ITA	3503	MUM	2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	G	2016-17
30	ITA	3504	MUM	2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	G	2015-16
31	ITA	3572	MUM	2019	2012-13	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	G	
32	ITA	3573	MUM	2019	2015-16	[D] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF TRAVANCORE)	G	
33	ITA	147	MUM	2022	99-00	[A] STATE BANK OF INDIA	G	
34	ITA	328	MUM	2022	2017-18	[A] STATE BANK OF INDIA	G	
35	ITA	1032	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
36	ITA	1033	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
37	ITA	1042	MUM	2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK OF MYSORE)	G	

38	ITA	1055	MUM	2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
39	ITA	1121	MUM	2022	2018-19	[D] M/S STATE BANK OF INDIA	G	
40	ITA	1373	MUM	2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE )	G	
41	ITA	1798	MUM	2023	2017-18	[A] STATE BANK OF INDIA ( SUCCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	G	
42	ITA	1967	MUM	2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	G	
43	ITA	4097	MUM	2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
44	ITA	4116	MUM	2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
45	ITA	4118	MUM	2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
46	ITA	4447	MUM	2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
47	ITA	1529	MUM	2024	2014-15	[A] STATE BANK OF INDIA	G	
48	ITA	1530	MUM	2024	2017-18	[A] STATE BANK OF INDIA	G	
49	ITA	2190	MUM	2024	2019-20	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILLING
50	ITA	495	MUM	2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	G	e-filing
51	ITA	577	MUM	2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	G	e-filing
52	ITA	1593	MUM	2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
53	ITA	2285	MUM	2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	G	e-file
54	ITA	2717	MUM	2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
55	ITA	3086	MUM	2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	G	E-FILE
56	ITA	3580	MUM	2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
57	ITA	4311	MUM	2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	G	E-FILE
58	ITA	5180	MUM	2025	2017-18	[A] STATE BANK OF INDIA	G	
59	ITA	7040	MUM	2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE
60	ITA	7041	MUM	2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE

*Pravara*

**Assistant Registrar**  
**05-Jun-2026**

*G..*

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 10-JUNE-2026 (WEDNESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT AND SHRI ARUN KHODPIA, AM**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2180	MUM	2022	2016-17	[A] NATIONAL INSTITUTE OF CONSTRUCTION MANAGEMENT & RESEARCH (HCD)	B	HCD
2	ITA	2181	MUM	2022	2015-16	[A] NATIONAL INSTITUTE OF CONSTRUCTION MANAGEMENT AND RESEARCH (HCD)	B	HCD

*Ravande*

**Assistant Registrar  
05-Jun-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS****FOR 11-JUNE-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT AND SHRI ARUN KHODPIA, AM**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5138	MUM	2025	2017-18	[A] SANSKRUTI VISTARAK SANGH	B	
2	ITA	5139	MUM	2025	2013-14	[A] SANSKRUTI VISTARAK SANGH	B	

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT AND SHRI PRABHASH SHANKAR, AM**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	25	MUM	2026	2010-11	[A] NEXT CREDITS AND MERCANTILES PVT. LTD. (E-FILE)	B	E-FILE

**BEFORE SMT. BEENA PILLAI, JM AND SHRI ARUN KHODPIA, AM**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	882	MUM	2023	2014-15	[A] TANO MAURITIUS INDIA FVCI	I	

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JM AND SHRI JAGADISH, AM**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4823	MUM	2024	2012-13	[A] AARTI DRUGS LIMITED	A	
2	ITA	4824	MUM	2024	2010-11	[A] AARTI DRUGS LIMITED	A	
3	ITA	4825	MUM	2024	2011-12	[A] AARTI DRUGS LIMITED	A	
4	ITA	4827	MUM	2024	2013-14	[A] AARTI DRUGS LIMITED	A	
5	ITA	4847	MUM	2024	2012-13	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
6	ITA	4848	MUM	2024	2011-12	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
7	ITA	4850	MUM	2024	2010-11	[D] AARTI DRUGS LTD (E-FILE)	A	E-FILE
8	ITA	4925	MUM	2024	2013-14	[D] AARTI DRUGS LTD	A	

*Pravara*  
Assistant Registrar  
05-Jun-2026